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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

06 JUN 2026

No. 28976 - 29025 /Genl./Circulation/West/THC/2026

Dated, Delhi the \_\_\_\_\_

Sub:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 24613-24670/R.R (Criminal)/South/Saket/2026 dated 29.05.2026 along with its enclosure i.e. Annexure 'A' (Record of 566 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out) bearing Diary No. 7110 dated 05.06.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, I.d. District Judge - 04/Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 566 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : [rrst.ddc@dde.nic.in](mailto:rrst.ddc@dde.nic.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 566 Cases under section 138 NI Act for the year 2022 are identified by Record Room (Criminal), South District during the period w.e.f. 11.05.2026 to 20.05.2026 for weeding out), for information and necessary compliance:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Criminal Matters, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Harish Kumar)  
District Judge (Commercial Court) - 04/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

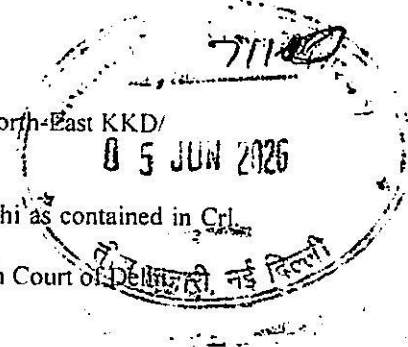
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

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No. \_\_\_\_\_ R.R (Criminal)/South/Saket/2026  
To. \_\_\_\_\_

Dated: \_\_\_\_\_

The Ld. Principal District & Sessions Judges,  
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/  
Shahadra KKD/ South-West Districts Dwarka New Delhi.



Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 566 cases under section 138 NI Act for the year 2022 in Record Room (Criminal), South District, have been identified during the period w.e.f. 11.05.2026 to 20.05.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will be presumed that there is no such Appeal, Revision or any other matter in respect to the list of cases specified in Annexure 'A' is pending.

This is issued with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Dr. Saurabh Kulshrestha)  
District Judge-04/Officer In-Charge,  
Record Rooms, South District,  
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

|     |                      |                    |                                                             |            |                          |      |     |       |
|-----|----------------------|--------------------|-------------------------------------------------------------|------------|--------------------------|------|-----|-------|
| 820 | CT Cases/45597/2019  | DLST02-061304-2019 | M/S HERO FINCORP LTD VS DALAJI PANDU KATALE                 | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 44  | 10080 |
| 821 | CT Cases/45598/2019  | DLST02-061302-2019 | M/S HERO FINCORP LTD VS KRIUSHNA BIBHISHAN KAMBI E          | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46  | 10081 |
| 822 | CT Cases/462536/2016 | DLST02-001197-2016 | M/S HERO FINCORP LTD VS KISHOR PRUTHVIKANT PAWAR            | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 48  | 10082 |
| 823 | CT Cases/46494/2019  | DLST02-062394-2019 | MS CAPITAL TRUST LIMITED VS JAVED HUSAIN                    | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 102 | 10083 |
| 824 | CT Cases/4698/2017   | DLST02-000241-2017 | M/S HERO FINCORP LTD VS AMOL SHIVAJI AWATE                  | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46  | 10084 |
| 825 | CT Cases/472743/2016 | DLST02-007142-2016 | M/S CAPITAL TRUST LTD VS UMENDRA PAL                        | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 96  | 10085 |
| 826 | CT Cases/473847/2016 | DLST02-008727-2016 | M/S CAPITAL TRUST LTD VS MALTI DEVI                         | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 170 | 10086 |
| 827 | CT Cases/473915/2016 | DLST02-008888-2016 | M/S CAPITAL TRUST LTD VS IKVAL                              | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 98  | 10087 |
| 828 | CT Cases/474692/2016 | DLST02-009946-2016 | ARUN MALHOTRA VS POONAM ATREE                               | 18-05-2022 | COMPOUNDED               | 3 to | 216 | 10088 |
| 829 | CT Cases/475336/2016 | DLST02-010097-2016 | M/S CAPITAL TRUST LTD VS RAM KISHORE MOHAMMAD               | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 94  | 10089 |
| 830 | CT Cases/4898/2020   | DLST02-009020-2020 | M/S HERO FINCORP LTD VS M/S ANIS TEXTILES AND ORS           | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 272 | 10091 |
| 831 | CT Cases/4900/2020   | DLST02-009033-2020 | M/S HERO FINCORP LTD VS M/S ASH TEXTILES AND ANR            | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 274 | 10092 |
| 832 | CT Cases/5476/2017   | DLST02-001417-2017 | M/S HERO FINCORP LTD VS SHANU MOHID IQBAL                   | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 68  | 10093 |
| 833 | CT Cases/5635/2020   | DLST02-011682-2020 | M/S HERO FINCORP LTD VS SOMBIR JAGBIR                       | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 48  | 10094 |
| 834 | CT Cases/5746/2017   | DLST02-003995-2017 | M/S COROMANDEL AGRICO PVT LTD VS RAMESHWAR VERMA            | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 192 | 10095 |
| 835 | CT Cases/5899/2018   | DLST02-013465-2018 | M/S CAPITAL TRUST LTD VS RAVINDRA KUMAR                     | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 80  | 10096 |
| 836 | CT Cases/6557/2018   | DLST02-014892-2018 | M/S HERO FINCORP LTD VS RAJKUMAR BAIRWA                     | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 78  | 10097 |
| 837 | CT Cases/6820/2017   | DLST02-011122-2017 | ARUN MALHOTRA VS SUDHIR ATREE                               | 18-05-2022 | COMPOUNDED               | 3 to | 190 | 10098 |
| 838 | CT Cases/8013/2019   | DLST02-012420-2019 | M/S CAPITAL TRUST LTD VS RISHIPAL                           | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70  | 10099 |
| 839 | CT Cases/8095/2019   | DLST02-012429-2019 | M/S CAPITAL TRUST LTD VS JASVIR SINGH                       | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74  | 10100 |
| 840 | CT Cases/8309/2019   | DLST02-012115-2019 | M/S CAPITAL TRUST LTD VS GURMIT KAUR                        | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74  | 10101 |
| 841 | CT Cases/879/2019    | DLST02-036180-2018 | M/S CAPITAL TRUST LTD VS DINESH                             | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 78  | 10102 |
| 842 | CT Cases/909/2019    | DLST02-036187-2018 | M/S CAPITAL TRUST LTD VS URMILA                             | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 80  | 10103 |
| 843 | CT Cases/9600/2019   | DLST02-015043-2019 | M/S NTL LEMNIA INDIA PVT LTD VS M/S BANSAL AGENCIES AND ORS | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 226 | 10104 |
| 844 | CT Cases/9676/2018   | DLST02-020943-2018 | M/S HERO FINCORP LTD VS PRATIKSHA TIWARI                    | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 98  | 10105 |
| 845 | CT Cases/9976/2017   | DLST02-005608-2017 | M/S HERO FINCORP LTD VS DESHARAJ CHINRAJ LAL                | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 78  | 10106 |
| 846 | CT Cases/2086/2020   | DLST02-001084-2020 | M/S RBL BANK LTD VS SD PETROZ AND ORS                       | 19-05-2022 | COMPOUNDED               | 3 to | 62  | 10107 |
| 847 | CT Cases/19633/2019  | DLST02-031213-2019 | RAJ KUMAR VS M/S GURU RAM DASS TRADERS AND ORS              | 19-05-2022 | DISMISSED IN DEFAULT     | 3 to | 138 | 10108 |

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|-----|----------------------------------|-------------------------------|-------------------------------------------------------------------------------------|-----------------------|---------------------------------|-----------------|--------------------|------------------|
| 849 | CT Cases/27940/2019 ✓            | DLST02-039917-2019            | RIKSAN KUMAR Vs ANAND HANDA                                                         | 19-05-2022            | COMPOUNDED                      | 3 to            | 152                | 10110            |
| 850 | CT Cases/4450/2020 ✓             | DLST02-006768-2020            | GUJARMAL MODI HOSPITAL AND RESEARCH CENTRE FOR MEDICAL SCIENCE Vs SATYA RAM SHARMA  | 20-05-2022            | COMPOUNDED                      | 3 to            | 188                | 10111            |
| 851 | CT Cases/4034/2020 ✓             | DLST02-005091-2020            | LOANTAP CREDIT PRODUCTS PVT LTD Vs RAJESH M                                         | 20-05-2022            | COMPOUNDED                      | 3 to            | 82                 | 10112            |
| 852 | CT Cases/5027/2020 ✓             | DLST02-008688-2020            | GUJARMAL MODI HOSPITAL AND RESEARCH CENTRE FOR MEDICAL SCIENCES Vs SATYA RAM SHARMA | 20-05-2022            | COMPOUNDED                      | 3 to            | 164                | 10113            |
| 853 | CT Cases/31831/2019 ✓            | DLST02-045133-2019            | M/S HERO FINCORP LTD Vs GAREJA RJAN JIVABHAI                                        | 21-05-2022            | COMPOUNDED                      | 3 to            | 44                 | 10114            |
| 854 | CT Cases/3390/2019 ✓             | DLST02-009425-2019            | M/S DEVIKA EXPORTS Vs SEAMS AND STITCHES EXPORTS PRIVATE LIMITED AND ANR            | 24-05-2022            | DISMISSED IN DEFAULT            | 3 to            | 198                | 10115            |
| 855 | CT Cases/3387/2019 ✓             | DLST02-009427-2019            | M/S DEVIKA EXPORTS Vs SEAMS AND STITCHES EXPORTS PRIVATE LIMITED AND ANR            | 24-05-2022            | DISMISSED IN DEFAULT            | 3 to            | 206                | 10116            |
| 856 | CT Cases/3389/2019 ✓             | DLST02-009426-2019            | M/S DEVIKA EXPORTS Vs SEAMS AND STITCHES EXPORTS PRIVATE LIMITED AND ANR            | 24-05-2022            | DISMISSED IN DEFAULT            | 3 to            | 368                | 10117            |
| 857 | CT Cases/3406/2019 ✓             | DLST02-009181-2019            | M/S DEVIKA EXPORTS Vs SEAMS AND STITCHES EXPORTS PRIVATE LIMITED                    | 24-05-2022            | DISMISSED IN DEFAULT            | 3 to            | 16                 | 10118            |
| 858 | CT Cases/471574/2016 ✓           | DLST02-004503-2016            | MS CAPITAL TRUST LIMITED Vs RAM KHILADI                                             | 24-05-2022            | COMPOUNDED                      | 3 to            | 116                | 10119            |
| 859 | CT Cases/4792/2020 ✓             | DLST02-008548-2020            | EQUITAS SMALL FINANCE BANK LTD Vs BAJRANG LAL                                       | 25-05-2022            | ABATED                          | 3 to            | 72                 | 10120            |
| 860 | <del>CT Cases/1235/2019 ✓</del>  | <del>DLST02-003827-2019</del> | <del>EQUITAS SMALL FINANCE BANK LTD Vs WHITE FEATHERS HOSPITALITY PVT LTD</del>     | <del>25-05-2022</del> | <del>DISMISSED IN DEFAULT</del> | <del>3 to</del> | <del>88</del> (P)  | <del>10121</del> |
| 861 | CT Cases/3060/2020 ✓             | DLST02-002896-2020            | EQUITAS SMALL FINANCE BANK LTD Vs PRADIP                                            | 25-05-2022            | DISMISSED AS WITHDRAWN          | 3 to            | 92                 | 10122            |
| 862 | CT Cases/3947/2020 ✓             | DLST02-004919-2020            | NARENDER YADAV Vs MAYA SRIVASTAVA                                                   | 26-05-2022            | DISMISSED AS WITHDRAWN          | 3 to            | 70                 | 10123            |
| 863 | <del>CT Cases/17258/2018 ✓</del> | <del>DLST02-036698-2018</del> | <del>VIJAY KUMAR Vs KAPOOR SINGH</del>                                              | <del>28-05-2022</del> | <del>CONVICTED</del>            | <del>3 to</del> | <del>251</del> (P) | <del>10124</del> |
| 864 | CT Cases/3508/2020 ✓             | DLST02-003718-2020            | ISLAM Vs GRAVIT INNOVATICE PROMOTERS LTD                                            | 28-05-2022            | DISMISSED IN DEFAULT            | 3 to            | 82                 | 10125            |
| 865 | CT Cases/3506/2020 ✓             | DLST02-003719-2020            | NASRUDDIN Vs GRAVIT INNOVATICE PROMOTERS LTD                                        | 28-05-2022            | DISMISSED IN DEFAULT            | 3 to            | 86                 | 10126            |
| 866 | CT Cases/3254/2019 ✓             | DLST02-008945-2019            | RISHI KUMAR GUPTA Vs VIMLA CHAWLA                                                   | 28-05-2022            | DISMISSED AS WITHDRAWN          | 3 to            | 128                | 10127            |
| 867 | <del>CT Cases/813/2017 ✓</del>   | <del>DLST02-001506-2017</del> | <del>JAI PRAKASH Vs BRIJESH MISHRA</del>                                            | <del>31-05-2022</del> | <del>DISMISSED IN DEFAULT</del> | <del>3 to</del> | <del>134</del> (P) | <del>10128</del> |

Mr

|     |                     |                    |                                                         |            |                          |      |         |       |  |
|-----|---------------------|--------------------|---------------------------------------------------------|------------|--------------------------|------|---------|-------|--|
| 868 | CT Cases/8868/2019  | DLST02-013667-2019 | M/S VITHAJ AGRICHEM INDUSTRIES PVT LTD Vs GHANSHYAM     | 31-05-2022 | COMPOUNDED               | 3 to | 96      | 10129 |  |
| 869 | CT Cases/21270/2019 | DLST02-032730-2019 | EQUITABLE RETAIL PVT LTD Vs DHARMENDER SINGH RAJPUT     | 11-05-2022 | COMPOUNDED               | 3 to | 132     | 10130 |  |
| 870 | CT Cases/38121/2019 | DLST02-053192-2019 | EQUITABLE RETAIL PVT LTD Vs VIRENDER SINGH              | 11-05-2022 | DISMISSED IN DEFAULT     | 3 to | 100     | 10131 |  |
| 871 | CT Cases/16339/2018 | DLST02-033655-2018 | RBL BANK LTD VS. NARANG HANDLOOM FACTORY                | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 84      | 10132 |  |
| 872 | CT Cases/35697/2019 | DLST02-049959-2019 | HERO FINCORP LTD VS. JAMEELA M                          | 18-05-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46      | 10133 |  |
| 873 | CT Cases/3854/2017  | DLST02-004647-2017 | HERO FINCORP LTD VS. DINESH KUMAR KHEMCHAND             | 19-06-2022 | DISMISSED IN DEFAULT     | 3 to | 180     | 10134 |  |
| 874 | CT Cases/1321/2020  | DLST02-000139-2020 | VELOCITY OPTICS PVT LTD Vs S K ENTERPRISES AND ORS      | 01-06-2022 | COMPOUNDED               | 3 to | 148     | 10135 |  |
| 875 | CT Cases/3705/2020  | DLST02-004428-2020 | M/S HERO FINCORP LTD Vs MOHAMMAD FARUQUE MOHAMMAD SABIR | 01-06-2022 | DISMISSED AS WITHDRAWN   | 3 to | 52      | 10136 |  |
| 876 | CT Cases/1867/2019  | DLST02-002719-2019 | M/S HERO FINCORP LTD Vs IRFANA BEGUM                    | 03-06-2022 | DISMISSED AS WITHDRAWN   | 3 to | 60      | 10137 |  |
| 877 | CT Cases/1839/2019  | DLST02-002736-2019 | M/S HERO FINCORP LTD Vs BODASU GOPAL                    | 03-06-2022 | DISMISSED AS WITHDRAWN   | 3 to | 60      | 10138 |  |
| 878 | CT Cases/1872/2019  | DLST02-002713-2019 | M/S HERO FINCORP LTD Vs PASALA BALA KISHOR              | 03-06-2022 | DISMISSED AS WITHDRAWN   | 3 to | 60      | 10139 |  |
| 879 | CT Cases/3602/2020  | DLST02-004198-2020 | M/S GRV KEATIONS PVT LTD Vs AHELI ENTERPRISES           | 04-06-2022 | COMPOUNDED               | 3 to | 110     | 10140 |  |
| 880 | CT Cases/3639/2020  | DLST02-004320-2020 | WINOD KUMAR Vs HARIOM                                   | 04-06-2022 | DISMISSED IN DEFAULT     | 3 to | 80      | 10141 |  |
| 881 | CT Cases/17805/2018 | DLST02-038734-2018 | CORPORATION BANK Vs ABHISHEK KUMAR                      | 06-06-2022 | ACQUITTED                | 3 to | 500     | 10142 |  |
| 882 | CT Cases/15748/2018 | DLST02-032686-2018 | CORPORATION BANK Vs VIJAY KUMAR                         | 06-06-2022 | ACQUITTED                | 3 to | 460     | 10143 |  |
| 883 | CT Cases/984/2019   | DLST02-003050-2019 | AKSHYA KUMAR SHARMA Vs NARENDRA SHRIVASTAV              | 06-06-2022 | DISMISSED IN DEFAULT     | 3 to | 98      | 10144 |  |
| 884 | CT Cases/2529/2019  | DLST02-006847-2019 | ARVIND KUMAR Vs M/S H AND N ACCESSORIES AND ORS         | 06-06-2022 | COMPOUNDED               | 3 to | 212     | 10145 |  |
| 885 | CT Cases/2032/2019  | DLST02-005854-2019 | CORPORATION BANK Vs JAJATI KESHARI BAL                  | 06-06-2022 | ACQUITTED                | 3 to | 376     | 10146 |  |
| 886 | CT Cases/15749/2018 | DLST02-032690-2018 | CORPORATION BANK Vs SANJAY KUMAR SWAIN                  | 06-06-2022 | ACQUITTED                | 3 to | 571-69A | 10147 |  |
| 887 | CT Cases/8026/2019  | DLST02-012426-2019 | M/S CAPITAL TRUST LTD Vs BIKKAR SINGH                   | 06-06-2022 | DISMISSED AS WITHDRAWN   | 3 to | 68      | 10148 |  |
| 888 | CT Cases/15747/2018 | DLST02-032683-2018 | CORPORATION BANK Vs IAI PRAKASH BACHCHAN                | 06-06-2022 | ACQUITTED                | 3 to | 462     | 10149 |  |

Surficial remarks

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|     |                       |                    |                                                      |            |                        |      |     |       |
|-----|-----------------------|--------------------|------------------------------------------------------|------------|------------------------|------|-----|-------|
| 889 | CT Cases/23051/2019   | DLST02-034472-2019 | M/S HERO FINCORP LTD Vs NARENDRA JODHAWAT            | 07-06-2022 | COMPOUNDED             | 3 to | 52  | 10150 |
| 890 | CT Cases/34063/2019 ✓ | DLST02-048372-2019 | M/S HERO FINCORP LTD Vs HARKHABHAI RAMJIBHAI SOLANKI | 07-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 42  | 10151 |
| 891 | CT Cases/34064/2019 ✓ | DLST02-048370-2019 | M/S HERO FINCORP LTD Vs VIRAPI DIPAKBHAI             | 07-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 42  | 10152 |
| 892 | CT Cases/34069/2019 ✓ | DLST02-048366-2019 | M/S HERO FINCORP LTD Vs PRHALADBHAI RAMJIBHAI THAKOR | 07-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 42  | 10153 |
| 893 | CT Cases/23050/2019 ✓ | DLST02-034471-2019 | M/S HERO FINCORP LTD Vs SUMIT KUMAR BALAI            | 07-06-2022 | COMPOUNDED             | 3 to | 60  | 10154 |
| 894 | CT Cases/23049/2019 ✓ | DLST02-034439-2019 | M/S HERO FINCORP LTD Vs MANOJ BAIRWA                 | 07-06-2022 | COMPOUNDED             | 3 to | 54  | 10155 |
| 895 | CT Cases/23045/2019 ✓ | DLST02-034435-2019 | M/S HERO FINCORP LTD Vs RAMHARI BRIJLAL              | 07-06-2022 | COMPOUNDED             | 3 to | 60  | 10156 |
| 896 | CT Cases/23040/2019 ✓ | DLST02-034456-2019 | M/S HERO FINCORP LTD Vs PPINTU SOHAN LAL             | 07-06-2022 | COMPOUNDED             | 3 to | 60  | 10157 |
| 897 | CT Cases/23034/2019 ✓ | DLST02-034452-2019 | M/S HERO FINCORP LTD Vs PRATAP SINGH                 | 07-06-2022 | COMPOUNDED             | 3 to | 52  | 10158 |
| 898 | CT Cases/23033/2019 ✓ | DLST02-034454-2019 | M/S HERO FINCORP LTD Vs SANDEEP LAXMI NARAYAN        | 07-06-2022 | COMPOUNDED             | 3 to | 52  | 10159 |
| 899 | CT Cases/23032/2019 ✓ | DLST02-034446-2019 | M/S HERO FINCORP LTD Vs SARDAR MEENA                 | 07-06-2022 | COMPOUNDED             | 3 to | 52  | 10160 |
| 900 | CT Cases/23030/2019 ✓ | DLST02-034438-2019 | M/S HERO FINCORP LTD Vs SACHIN DANA                  | 07-06-2022 | COMPOUNDED             | 3 to | 60  | 10161 |
| 901 | CT Cases/23029/2019 ✓ | DLST02-034461-2019 | M/S HERO FINCORP LTD Vs RAJ KUMAR                    | 07-06-2022 | COMPOUNDED             | 3 to | 58  | 10162 |
| 902 | CT Cases/23025/2019 ✓ | DLST02-034449-2019 | M/S HERO FINCORP LTD Vs SHIVAKARAN PABU RAM          | 07-06-2022 | COMPOUNDED             | 3 to | 60  | 10163 |
| 903 | CT Cases/23024/2019 ✓ | DLST02-034447-2019 | M/S HERO FINCORP LTD Vs SALMAN KHAN CHITA            | 07-06-2022 | COMPOUNDED             | 3 to | 60  | 10164 |
| 904 | CT Cases/23022/2019 ✓ | DLST02-034453-2019 | M/S HERO FINCORP LTD Vs SHUBHAM AJAD                 | 07-06-2022 | COMPOUNDED             | 3 to | 60  | 10165 |
| 905 | CT Cases/43176/2019 ✓ | DLST02-058071-2019 | M/S CAPITAL TRUST LTD Vs GOBIND                      | 07-06-2022 | COMPOUNDED             | 3 to | 62  | 10166 |
| 906 | CT Cases/43208/2019 ✓ | DLST02-058062-2019 | M/S CAPITAL TRUST LTD Vs OODAL SINGH                 | 07-06-2022 | COMPOUNDED             | 3 to | 62  | 10167 |
| 907 | CT Cases/15974/2019 ✓ | DLST02-027124-2019 | BRIJESH BASWAL Vs NISHANT KHATTAR                    | 07-06-2022 | COMPOUNDED             | 3 to | 148 | 10168 |
| 908 | CT Cases/43209/2019 ✓ | DLST02-058081-2019 | M/S CAPITAL TRUST LTD Vs AMIT KASHYAP                | 07-06-2022 | COMPOUNDED             | 3 to | 62  | 10169 |
| 909 | CT Cases/43235/2019 ✓ | DLST02-058054-2019 | M/S CAPITAL TRUST LTD Vs SUMIT KUMAR                 | 07-06-2022 | COMPOUNDED             | 3 to | 62  | 10170 |
| 910 | CT Cases/23053/2019 ✓ | DLST02-034437-2019 | M/S HERO FINCORP LTD Vs JAHID SHARAPHUDDIN           | 07-06-2022 | COMPOUNDED             | 3 to | 48  | 10171 |

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|-----|---------------------|--------------------|-------------------------------------------------------------------------------------------------|------------|------------------------|------|-----|-------|
| 911 | CT Cases/4620/2020  | DLST02-007079-2020 | IE ONLINE MEDIA SERVICES PRIVATE LIMITED Vs FAST CONVERSION MARKETING SOLUTIONS PVT LTD AND ORS | 07-06-2022 | COMPOUNDED             | 3 to | 262 | 10172 |
| 912 | CT Cases/23052/2019 | DLST02-034473-2019 | M/S HERO FINCORP LTD Vs YOGESH KUMAR VARMA                                                      | 07-06-2022 | COMPOUNDED             | 3 to | 48  | 10173 |
| 913 | CT Cases/33996/2019 | DLST02-048361-2019 | M/S HERO FINCORP LTD Vs BELIM ABIDHUSEN                                                         | 07-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 42  | 10174 |
| 914 | CT Cases/34012/2019 | DLST02-048362-2019 | M/S HERO FINCORP LTD Vs BHALIYA VALLABHBHAI MOHANBHAI                                           | 07-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 42  | 10175 |
| 915 | CT Cases/23056/2019 | DLST02-034464-2019 | M/S HERO FINCORP LTD Vs GANPAT LAL                                                              | 07-06-2022 | COMPOUNDED             | 3 to | 48  | 10176 |
| 916 | CT Cases/34044/2019 | DLST02-048363-2019 | M/S HERO FINCORP LTD Vs DAFDA MUKESH BHIKHUBHAI                                                 | 07-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 42  | 10177 |
| 917 | CT Cases/28117/2019 | DLST02-038346-2019 | M/S CAPITAL TRUST LTD Vs RAVI KUMAR                                                             | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10178 |
| 918 | CT Cases/40515/2019 | DLST02-055157-2019 | M/S CAPITAL TRUST LTD Vs VEER SINGH                                                             | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 66  | 10179 |
| 919 | CT Cases/40510/2019 | DLST02-055160-2019 | M/S CAPITAL TRUST LTD Vs GURU SHARMA                                                            | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10180 |
| 920 | CT Cases/40509/2019 | DLST02-055132-2019 | M/S CAPITAL TRUST LTD Vs SANJEEV KUMAR VERMA                                                    | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 66  | 10181 |
| 921 | CT Cases/40503/2019 | DLST02-055142-2019 | M/S CAPITAL TRUST LTD Vs SUNITA                                                                 | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 66  | 10182 |
| 922 | CT Cases/40483/2019 | DLST02-055161-2019 | M/S CAPITAL TRUST LTD Vs NAFEEES AHMAD                                                          | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 66  | 10183 |
| 923 | CT Cases/27824/2019 | DLST02-038363-2019 | M/S CAPITAL TRUST LTD Vs RAKESH                                                                 | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10184 |
| 924 | CT Cases/40481/2019 | DLST02-055168-2019 | M/S CAPITAL TRUST LTD Vs DANISH                                                                 | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10185 |
| 925 | CT Cases/40479/2019 | DLST02-055173-2019 | M/S CAPITAL TRUST LTD Vs SANJAY                                                                 | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10186 |
| 926 | CT Cases/27830/2019 | DLST02-038341-2019 | M/S CAPITAL TRUST LTD Vs VIKRAM SINGH WALJA                                                     | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 70  | 10187 |
| 927 | CT Cases/27813/2019 | DLST02-038193-2019 | M/S CAPITAL TRUST LTD Vs KUSHMA DEVI                                                            | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10188 |
| 928 | CT Cases/40469/2019 | DLST02-056178-2019 | M/S CAPITAL TRUST LTD Vs ZAMEEL                                                                 | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10189 |
| 929 | CT Cases/27811/2019 | DLST02-038192-2019 | M/S CAPITAL TRUST LTD Vs SALMA                                                                  | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10190 |
| 930 | CT Cases/27825/2019 | DLST02-038364-2019 | M/S CAPITAL TRUST LTD Vs SUMAN LATA                                                             | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10191 |

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Remarks

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| 931 | CT Cases/27795/2019 ✓ | DLST02-038223-2019 | M/S CAPITAL TRUST LTD Vs BABLI                                                                     | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 68 ✓ | 10192 |
| 932 | CT Cases/27793/2019 ✓ | DLST02-038209-2019 | M/S CAPITAL TRUST LTD Vs ANUP KUMAR                                                                | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 68   | 10193 |
| 933 | CT Cases/27786/2019 ✓ | DLST02-038370-2019 | M/S CAPITAL TRUST LTD Vs RAMESH CHAND                                                              | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 64   | 10194 |
| 934 | CT Cases/27821/2019 ✓ | DLST02-038355-2019 | M/S CAPITAL TRUST LTD Vs PINTU                                                                     | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 64   | 10195 |
| 935 | CT Cases/21274/2019 ✓ | DLST02-032679-2019 | M/S HERO FINCORP LTD Vs INDERJEET SINGH KHANUJA                                                    | 08-06-2022 | COMPOUNDED             | 3 to | 136  | 10196 |
| 936 | CT Cases/21275/2019 ✓ | DLST02-032678-2019 | M/S HERO FINCORP LTD Vs INDERJEET SINGH KHANUJA                                                    | 08-06-2022 | COMPOUNDED             | 3 to | 142  | 10197 |
| 937 | CT Cases/27812/2019 ✓ | DLST02-038197-2019 | M/S CAPITAL TRUST LTD Vs PRAMOD                                                                    | 08-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 60   | 10198 |
| 938 | CT Cases/1337/2019 ✓  | DLST02-003789-2019 | MP RUNGTA Vs ALM BIOTECH CITY PVT LTD                                                              | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 162  | 10199 |
| 939 | CT Cases/2665/2019 ✓  | DLST02-007138-2019 | UMILA RUNGTA Vs INTERNATIONAL LAND DEVELOOPERS PVT LTD AND ORS                                     | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 122  | 10200 |
| 940 | CT Cases/2661/2019 ✓  | DLST02-007137-2019 | UMILA RUNGTA Vs INTERNATIONAL LAND DEVELOOPERS PVT LTD AND ORS                                     | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 122  | 10201 |
| 941 | CT Cases/4377/2019 ✓  | DLST02-011878-2019 | URMILA RUNGTA Vs INTERNATIONAL LAND DEVELOPERS PVT LTD                                             | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 124  | 10202 |
| 942 | CT Cases/4378/2019 ✓  | DLST02-011879-2019 | URMILA RUNGTA Vs INTERNATIONAL LAND DEVELOPERS PVT LTD AND ORS                                     | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 122  | 10203 |
| 943 | CT Cases/10085/2019 ✓ | DLST02-016824-2019 | URMILA RUNGTA Vs INTERNATIONAL LAND DEVELOPERS PVT LTD AND ORS                                     | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 122  | 10204 |
| 944 | CT Cases/10084/2019 ✓ | DLST02-016825-2019 | URMILA RUNGTA Vs INTERNATIONAL LAND DEVELOPERS PVT LTD AND ORS                                     | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 120  | 10205 |
| 945 | CT Cases/135/2019 ✓   | DLST02-000497-2019 | M/S GLADIOLUS FINANCE CONSULTANTS PVT LTD Vs ALM INFOTECH CITY PRIVATE LIMITED AND ORS             | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 186  | 10206 |
| 946 | CT Cases/1796/2019 ✓  | DLST02-004818-2019 | M/S GLADIOLUS FINANCE CONSULTANTS PRIVATE LIMITED Vs INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 146  | 10207 |
| 947 | CT Cases/178/2019 ✓   | DLST02-000534-2019 | GLADIOLUS FINANCE CONSULTANTS PVT LTD Vs INTERNATIONAL LAND DEVELOPERS PVT LTD AND ORS             | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 182  | 10208 |
| 948 | CT Cases/1339/2019 ✓  | DLST02-003796-2019 | URMILA RUNGTA Vs INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED                                     | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 132  | 10209 |
| 949 | CT Cases/1338/2019 ✓  | DLST02-003793-2019 | URMILA RUNGTA Vs INTERNATIONAL LAND DEVELOPERS PVT LTD                                             | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 146  | 10210 |

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| 950 | CT Cases/17381/2018 | DLST02-037188-2018 | M/S GALDIOLUS FINANCE CONSULTANTS PVT LTD Vs ALM INFOTECH CITY PRIVATE LIMITED AND ORS         | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 234 | 10211 | अनुरोध<br>remarks |
| 951 | CT Cases/17380/2018 | DLST02-037187-2018 | M/S GLADIOLUS FINANCE CONSULTANTS PVT LTD Vs INTERNATIONAL LAND DEVELOPERS PVT LTD             | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 222 | 10212 |                   |
| 952 | CT Cases/478/2019   | DLST02-001650-2019 | MP RUNGTA Vs ALM INFOTECH CITY PVT LTD                                                         | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 182 | 10213 |                   |
| 953 | CT Cases/3246/2019  | DLST02-008919-2019 | M/S GLADIOLUS FINANCE CONSULTANTS PRIVATE LIMITED Vs ALM INFOTECH CITY PRIVATE LIMITED AND ORS | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 154 | 10214 |                   |
| 954 | CT Cases/3249/2019  | DLST02-003369-2020 | MP RUNGTA Vs ALM INFOTECH CITY PRIVATE LIMITED AND ORS                                         | 09-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 146 | 10215 |                   |
| 955 | CT Cases/9329/2019  | DLST02-014107-2019 | STATE BANK OF INDIA Vs ABHIMANYU                                                               | 10-06-2022 | DISMISSED IN DEFAULT   | 3 to | 70  | 10216 |                   |
| 956 | CT Cases/9328/2019  | DLST02-014106-2019 | STATE BANK OF INDIA Vs RADHA KRISHNAN NAIR                                                     | 10-06-2022 | DISMISSED IN DEFAULT   | 3 to | 70  | 10217 |                   |
| 957 | CT Cases/9327/2019  | DLST02-014108-2019 | STATE BANK OF INDIA Vs RINKU SINGH                                                             | 10-06-2022 | DISMISSED IN DEFAULT   | 3 to | 68  | 10218 |                   |
| 958 | CT Cases/9323/2019  | DLST02-014109-2019 | STATE BANK OF INDIA Vs TARA CHAND                                                              | 10-06-2022 | DISMISSED IN DEFAULT   | 3 to | 72  | 10219 |                   |
| 959 | CT Cases/4625/2020  | DLST02-006975-2020 | NATHI RAM Vs RAJESH PAL                                                                        | 10-06-2022 | COMPOUNDED             | 3 to | 114 | 10220 |                   |
| 960 | CT Cases/9322/2019  | DLST02-014110-2019 | STATE BANK OF INDIA Vs RAM KUMAR                                                               | 10-06-2022 | DISMISSED IN DEFAULT   | 3 to | 76  | 10221 |                   |
| 961 | CT Cases/1683/2018  | DLST02-000373-2018 | M/S HERO FINCORP LTD Vs NEWGEN SPECIALITY PLASTICS LIMITED AND ORS                             | 10-06-2022 | DISMISSED IN DEFAULT   | 3 to | 186 | 10222 |                   |
| 962 | CT Cases/37580/2019 | DLST02-052264-2019 | M/S HERO FINCORP LTD Vs SAJID SALIM TAMBOLI                                                    | 23-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 54  | 10223 |                   |
| 963 | CT Cases/14147/2018 | DLST02-028817-2018 | M/S NPR FINANCE LIMITED Vs NAKUL KUMAR                                                         | 25-06-2022 | DISMISSED IN DEFAULT   | 3 to | 124 | 10224 |                   |
| 964 | CT Cases/14097/2018 | DLST02-028816-2018 | M/S NPR FINANCE LIMITED Vs SATYAWATI                                                           | 25-06-2022 | DISMISSED IN DEFAULT   | 3 to | 118 | 10225 |                   |
| 965 | CT Cases/14093/2018 | DLST02-028812-2018 | M/S NPR FINANCE LIMITED Vs HAMJA                                                               | 25-06-2022 | DISMISSED IN DEFAULT   | 3 to | 96  | 10226 |                   |
| 966 | CT Cases/14102/2018 | DLST02-028813-2018 | M/S NPR FINANCE LIMITED Vs PRADEEP PRASAD                                                      | 25-06-2022 | DISMISSED IN DEFAULT   | 3 to | 120 | 10227 |                   |
| 967 | CT Cases/27836/2019 | DLST02-039295-2019 | JAGDISH CHANDER SURI Vs INTERNATIONAL DIAM EXPORTS AND ORS                                     | 25-06-2022 | DID                    | 3 to | 182 | 10228 |                   |
| 968 | CT Cases/14110/2018 | DLST02-028809-2018 | M/S NPR FINANCE LIMITED Vs SHER SINGH                                                          | 25-06-2022 | DISMISSED IN DEFAULT   | 3 to | 100 | 10229 |                   |

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| 969 | CT Cases/128/2019               | DLST02-000483-2019            | PRAVEEN BHUSHAN GUPTA Vs SAHIL GUPTA AND ANR                                   | 25-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 146            | 10230            |
| 970 | <del>CT Cases/464614/2016</del> | <del>DLST02-001725-2016</del> | <del>DK ENTERPRISES Vs NARESH KUMAR</del>                                      | <del>27-06-2022</del> | <del>PO CONSIGNED</del>         | <del>3 to</del> | <del>222</del> | <del>10231</del> |
| 971 | CT Cases/31635/2019             | DLST02-044564-2019            | M/S HERO FINCORP LTD Vs THUNGA JAYVANT                                         | 27-06-2022            | COMPOUNDED                      | 3 to            | 58             | 10232            |
| 972 | CT Cases/10976/2019             | DLST02-018281-2019            | M/S SURYA ROSHNI LTD Vs GH THARACHAND                                          | 27-06-2022            | COMPOUNDED                      | 3 to            | 104            | 10233            |
| 973 | CT Cases/4910/2020              | DLST02-009026-2020            | M/S HOLIDAY TRIANGLE TRAVEL PVT LTD Vs PRAVEEN KUMAR                           | 27-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 134            | 10234            |
| 974 | <del>CT Cases/681/2017</del>    | <del>DLST02-000416-2017</del> | <del>M/S FIITJEE LTD Vs PRASHANTH ANANTH</del>                                 | <del>27-06-2022</del> | <del>DISMISSED IN DEFAULT</del> | <del>3 to</del> | <del>116</del> | <del>10235</del> |
| 975 | CT Cases/13619/2019             | DLST02-022706-2019            | EPIMONEY PRIVATE LIMITED Vs LALAZ MINI PUNJAB AND ORS                          | 28-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 172            | 10236            |
| 976 | CT Cases/11297/2019             | DLST02-018585-2019            | EPIMONEY PVT LTD Vs HAK ENTERPRISES AND OR                                     | 28-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 166            | 10237            |
| 977 | CT Cases/11304/2019             | DLST02-018693-2019            | EPIMONEY PVT LTD Vs M/S UNIQUE CORPORATION AND ANR                             | 28-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 206            | 10238            |
| 978 | CT Cases/13618/2019             | DLST02-022723-2019            | EPIMONEY PRIVATE LIMITED Vs SAFFRON RESTAURANTS AND ORS                        | 28-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 178            | 10239            |
| 979 | CT Cases/13617/2019             | DLST02-022719-2019            | EPIMONEY PRIVATE LIMITED Vs S D K ENTERPRISES AND ORS                          | 28-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 188            | 10240            |
| 980 | CT Cases/641/2017               | DLST02-000497-2017            | SHALIMAR PAINTS LIMITED Vs SRI MEENAKSHIAMMAN ELECTRICALS AND HARDWARE AND ORS | 28-06-2022            | COMPOUNDED                      | 3 to            | 202            | 10241            |
| 981 | <del>CT Cases/4149/2020</del>   | <del>DLST02-005553-2020</del> | <del>AHLGOM PAPERS PVT LTD Vs MS SHREE PRINTING AND PACKAGE</del>              | <del>29-06-2022</del> | <del>DISMISSED IN DEFAULT</del> | <del>3 to</del> | <del>96</del>  | <del>10242</del> |
| 982 | CT Cases/2554/2019              | DLST02-003910-2019            | M/S CAPITAL TRUST LTD Vs MINA                                                  | 29-06-2022            | COMPOUNDED                      | 3 to            | 76             | 10243            |
| 983 | CT Cases/3203/2018              | DLST02-024498-2017            | M/S HERO FINCORP LTD Vs VIJAY EKNATH UBALE                                     | 30-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 66             | 10244            |
| 984 | CT Cases/14915/2018             | DLST02-029872-2018            | M/S HERO FINCORP LTD Vs AJAZ PASHA A                                           | 30-06-2022            | DISMISSED AS WITHDRAWN          | 3 to            | 54             | 10245            |
| 985 | CT Cases/3249/2020              | DLST02-003369-2020            | LOANTOP CREDIT PRODUCTS PVT LTD Vs CHARUSHEELA TULASHIRAM WANKHEDE             | 30-06-2022            | ABATED                          | 3 to            | 78             | 10246            |
| 986 | CT Cases/3252/2020              | DLST02-003367-2020            | LOANTOP CREDIT PRODUCTS PVT LTD Vs GANESH RAMASWAMAY IYER                      | 30-06-2022            | ABATED                          | 3 to            | 78             | 10247            |
| 987 | CT Cases/4521/2020              | DLST02-006863-2020            | M/S ABF FREIGHT INT PVT LTD Vs EMD SCAFFOLDING INDIA PVT LTD AND ORS           | 30-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 124            | 10248            |
| 988 | CT Cases/4520/2020              | DLST02-006867-2020            | M/S ABF FREIGHT INTERNATIONAL PVT LTD Vs MOHD YUSUF                            | 30-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 106            | 10249            |
| 989 | CT Cases/4336/2020              | DLST02-006065-2020            | M/S IMAGING SYSTEMS Vs M/S SMART PACK AND ANR                                  | 30-06-2022            | DISMISSED IN DEFAULT            | 3 to            | 146            | 10250            |

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|------|---------------------|--------------------|--------------------------------------------------------------------------------|------------|------------------------|------|-----|-------|---------|
| 990  | CT Cases/3863/2017  | DLST02-004461-2017 | M/S HERO FINCORP LTD Vs SUNNY GAUTAM                                           | 30-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 72  | 10251 |         |
| 991  | CT Cases/3865/2017  | DLST02-004460-2017 | M/S HERO FINCORP LTD Vs NAND LAL GAMETI                                        | 30-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 74  | 10252 |         |
| 992  | CT Cases/3867/2017  | DLST02-004458-2017 | M/S HERO FINCORP LTD Vs KARISHAN JAI BHAGWAN                                   | 30-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 78  | 10253 | अपतुल्य |
| 993  | CT Cases/3871/2017  | DLST02-004454-2017 | M/S HERO FINCORP LTD Vs RAJ KUMAR                                              | 30-06-2022 | DISMISSED AS WITHDRAWN | 3 to | 74  | 10254 | Remarks |
| 994  | CT Cases/13764/2018 | DLST92-028250-2018 | M/S HERO FINCORP LTD Vs NEW AGE FALSE CEILING PVT LTD & ORS                    | 08-06-2022 | COMPOUNDED             | 3 to | 270 | 10255 |         |
| 995  | CT Cases/36836/2019 | DLST02-051588-2019 | M/S HERO FINCORP LTD Vs SAVSANI JAYESHBHAI B                                   | 10-06-2022 | DISMISSED IN DEFAULT   | 3 to | 214 | 10256 | 13      |
| 996  | CT Cases/3216/2020  | DLST02-003526-2020 | M/S HERO FINCORP LTD Vs M/S HARE KRISHNA FABRICS AND ORS                       | 01-07-2022 | COMPOUNDED             | 3 to | 140 | 10257 |         |
| 997  | CT Cases/1327/2020  | DLST02-000142-2020 | VELOCITY OPTICS PVT LTD Vs SHAHZAD MOOSA AND ORS                               | 01-07-2022 | COMPOUNDED             | 3 to | 174 | 10258 |         |
| 998  | CT Cases/3401/2019  | DLST02-009411-2019 | MAHENDER Vs PURAN CHAND                                                        | 01-07-2022 | DISMISSED IN DEFAULT   | 3 to | 116 | 10259 |         |
| 999  | CT Cases/4360/2020  | DLST02-006166-2020 | M/S HERO FINCORP LTD Vs M/S DASMESH AIR CONDITIONING ENGINEERS PVT LTD AND ORS | 01-07-2022 | COMPOUNDED             | 3 to | 180 | 10260 |         |
| 1000 | CT Cases/4109/2020  | DLST02-005316-2020 | GEM GRANIMARMO PVT LTD Vs X NINE DEVELOPERS PVT LTD                            | 01-07-2022 | COMPOUNDED             | 3 to | 136 | 10261 |         |
| 1001 | CT Cases/9805/2019  | DLST02-015849-2019 | M/S PVR LIMITED Vs M/S ALLURE TRAVELSEVA SERVICE PVT LTD AND ORS               | 01-07-2022 | COMPOUNDED             | 3 to | 214 | 10262 |         |
| 1002 | CT Cases/17866/2019 | DLST02-029822-2019 | CARS 24 SERVICES PRIVATE LTD Vs SHOBHA HARMAZ SIDDIQUI                         | 01-07-2022 | COMPOUNDED             | 3 to | 74  | 10263 |         |
| 1003 | CT Cases/17874/2019 | DLST02-029827-2019 | CARS 24 SERVICES PRIVATE LTD Vs MAHESH ATTHA                                   | 01-07-2022 | COMPOUNDED             | 3 to | 84  | 10264 |         |
| 1004 | CT Cases/17766/2019 | DLST02-029891-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SAGAR LAXMAN DHONE                             | 04-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10265 |         |
| 1005 | CT Cases/19724/2019 | DLST02-031570-2019 | EPIMONEY PRIVATE LIMITED Vs M/S NUCLEAIR RETAIL AND ANR                        | 04-07-2022 | DISMISSED IN DEFAULT   | 3 to | 152 | 10266 |         |
| 1006 | CT Cases/17795/2019 | DLST02-029870-2019 | M/S LOTUS SREE FILCO PVT LTD Vs MANISH VAIDYANTH THAKUR                        | 04-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10267 |         |
| 1007 | CT Cases/17776/2019 | DLST02-029885-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SWAPNIL MISHRA                                 | 04-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10268 |         |
| 1008 | CT Cases/17767/2019 | DLST02-029890-2019 | M/S LOTUS SREE FILCO PVT LTD Vs NAV KANT RAY                                   | 04-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10269 |         |
| 1009 | CT Cases/17768/2019 | DLST02-029889-2019 | M/S LOTUS SREE FILCO PVT LTD Vs JANG SHER SINGH                                | 04-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10270 |         |

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|------|------------------------|--------------------|----------------------------------------------------------------|------------|----------------------|------|-----|-------|
| 1010 | CT Cases/17769/2019 ✓  | DLST02-029888-2019 | M/S LOTUS SREE FILCO PVT LTD Vs CHINTAN DHARMENDRABHAI BHAVSAR | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10271 |
| 1011 | CT Cases/17772/2019 ✓  | DLST02-029887-2019 | M/S LOTUS SREE FILCO PVT LTD Vs MUSAMMIL P P                   | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10272 |
| 1012 | CT Cases/17774/2019 ✓  | DLST02-029884-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SUBRAMANI M R                  | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10273 |
| 1013 | CT Cases/17819/2019 ✓  | DLST02-029876-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SANJAY KUMAR MISRA             | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10274 |
| 1014 | CT Cases/5055/2020 ✓   | DLST02-008980-2020 | M/S BRITE NEON SIGNS PVT LTD Vs M/S BODYCARE                   | 04-07-2022 | COMPOUNDED           | 3 to | 114 | 10275 |
| 1015 | CT Cases/17815/2019 ✓  | DLST02-029875-2019 | M/S LOTUS SREE FILCO PVT LTD Vs GANESAN K                      | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10276 |
| 1016 | CT Cases/17813/2019 ✓  | DLST02-029874-2019 | M/S LOTUS SREE FILCO PVT LTD Vs KRISHNA MOORTHY                | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10277 |
| 1017 | CT Cases/17809/2019 ✓  | DLST02-029886-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ANIL KUMAR                     | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10278 |
| 1018 | CT Cases/17805/2019 ✓  | DLST02-029873-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ANIRBAN DHAR                   | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10279 |
| 1019 | CT Cases/17764/2019 ✓  | DLST02-029892-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ROHIT GUPTA                    | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10280 |
| 1020 | CT Cases/17802/2019 ✓  | DLST02-029872-2019 | M/S LOTUS SREE FILCO PVT LTD Vs PRAKASH RAI                    | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10281 |
| 1021 | CT Cases/17798/2019 ✓  | DLST02-029871-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SHIV SHANKAR V SHUKLA          | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10282 |
| 1022 | CT Cases/17847/2019 ✓  | DLST02-029883-2019 | M/S LOTUS SREE FILCO PVT LTD Vs NITIN KUMAR JAIN               | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10283 |
| 1023 | CT Cases/17844/2019 ✓  | DLST02-029882-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SURYAMANI KUMAR                | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10284 |
| 1024 | CT Cases/17841/2019 ✓  | DLST02-029881-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SANDEEP KUMAR                  | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10285 |
| 1025 | CT Cases/17838/2019 ✓  | DLST02-029880-2019 | M/S LOTUS SREE FILCO PVT LTD Vs VAIBHAV EKNATH BHAGAT          | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10286 |
| 1026 | CT Cases/17829/2019 ✓  | DLST02-029879-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ADITYA DEENBANDHU MALHOTRA     | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10287 |
| 1027 | CT Cases/17826/2019 ✓  | DLST02-029878-2019 | M/S LOTUS SREE FILCO PVT LTD Vs YOGESH KUMAR                   | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10288 |
| 1028 | CT Cases/17823/2019 ✓  | DLST02-029877-2019 | M/S LOTUS SREE FILCO PVT LTD Vs TAPPAIL FAROOQ                 | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10289 |
| 1029 | CT Cases/19725/2019 ✓  | DLST02-031579-2019 | EPIMONEY PRIVATE LIMITED Vs M/S GARAVI ENTERPRISES AND ANR     | 04-07-2022 | DISMISSED IN DEFAULT | 3 to | 188 | 10290 |
| 1030 | CT Cases/474245/2016 ✓ | DLST02-009357-2016 | M/S CAPRICOT TECHNOLOGIES PVT LTD Vs NITIN SHARMA              | 05-07-2022 | PO CONSIGNED         | 3 to | 226 | 10291 |

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| 1031 | CT Cases/31906/2019  | DLST02-045417-2019 | SHALIMAR PAINTS LTD Vs SRINU MAKIREDDY                                                 | 05-07-2022 | COMPOUNDED             | 3 to | 72  | 10292 |
| 1032 | CT Cases/18015/2018  | DLST02-039450-2018 | SMALL FARMERS AGRI BUSINESS CONSORTIUM(SFAC) Vs M/S OMKARNATH FOODS PROCESSING PVT LTD | 06-07-2022 | COMPOUNDED             | 3 to | 322 | 10293 |
| 1033 | CT Cases/10616/2017  | DLST02-020823-2017 | M/S HERO FINCORP LTD Vs KALURAMMEENA                                                   | 06-07-2022 | ABATED                 | 3 to | 74  | 10294 |
| 1034 | CT Cases/466270/2016 | DLST02-001620-2015 | MS CAPITAL TRUST LIMITED Vs BULBUL                                                     | 06-07-2022 | COMPOUNDED             | 3 to | 148 | 10295 |
| 1035 | CT Cases/266/2020    | DLST02-064043-2019 | M/S HERO FINCORP LTD Vs SHIVANI KUMARI                                                 | 07-07-2022 | COMPOUNDED             | 3 to | 196 | 10296 |
| 1036 | CT Cases/5389/2020   | DLST02-010874-2020 | THE INDIAN EXPRESS PRIVATE LIMITED Vs DHIRAJ AHUJA                                     | 08-07-2022 | COMPOUNDED             | 3 to | 226 | 10297 |
| 1037 | CT Cases/470732/2016 | DLST02-002649-2014 | DINESH KUMAR MITTAL Vs SHIV KUMAR ISHARMA                                              | 12-07-2022 | COMPOUNDED             | 3 to | 378 | 10298 |
| 1038 | CT Cases/4750/2020   | DLST02-008504-2020 | EQUITAS SMALL FINANCE BANK LTD Vs PROJTECH ENGINEERING PVT LTD AND ORS                 | 12-07-2022 | COMPOUNDED             | 3 to | 122 | 10299 |
| 1039 | CT Cases/4962/2020   | DLST02-009210-2020 | EQUITAS SMALL FINANCE BANK LTD Vs VISHNU PRASAD                                        | 13-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 86  | 10300 |
| 1040 | CT Cases/33246/2019  | DLST02-047058-2019 | M/S RBL BANK LTD Vs K S AUTOMOBILES AND ORS                                            | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10301 |
| 1041 | CT Cases/14228/2019  | DLST02-023845-2019 | M/S RBL BANK LTD Vs BAJAJ EQUIPMENTS LTD AND ORS                                       | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10302 |
| 1042 | CT Cases/4964/2020   | DLST02-009211-2020 | EQUITAS SMALL FIANANCE BANK LTD Vs IRAKESH                                             | 13-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 88  | 10303 |
| 1043 | CT Cases/17170/2018  | DLST02-036603-2018 | M/S RBL BANK LTD Vs RK ENTERPRISES                                                     | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 90  | 10304 |
| 1044 | CT Cases/17172/2018  | DLST02-036602-2018 | M/S RBL BANK LTD Vs LACE HOUSE                                                         | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 74  | 10305 |
| 1045 | CT Cases/5025/2017   | DLST02-006170-2017 | KRISHNA Vs SANJEEV BAWA                                                                | 13-07-2022 | ACQUITTED              | 3 to | 346 | 10306 |
| 1046 | CT Cases/17273/2018  | DLST02-036707-2018 | M/S RBL BANK LTD Vs VISHAL KUMAR                                                       | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 110 | 10307 |
| 1047 | CT Cases/12920/2019  | DLST02-021353-2019 | M/S RBL BANK LTD Vs MANDEEP GUSAIN                                                     | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 58  | 10308 |
| 1048 | CT Cases/12919/2019  | DLST02-021347-2019 | M/S RBL BANK LTD Vs ASHU FASHION                                                       | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10309 |
| 1049 | CT Cases/12917/2019  | DLST02-021345-2019 | M/S RBL BANK LTD Vs MUKESH KUMAR                                                       | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 58  | 10310 |
| 1050 | CT Cases/2614/2020   | DLST02-002127-2020 | EQUITAS SMALL FINANCE BANK LTD Vs MAHPAL                                               | 13-07-2022 | ABATED                 | 3 to | 90  | 10311 |

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| 1051 | CT Cases/12844/2019 | DLST02-021167-2019 | RBL BANK LTD Vs PARIVARTAN BUILDTECH PVT LTD @ ORS                  | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 66  | 10312 |
| 1052 | CT Cases/2617/2020  | DLST02-002130-2020 | EQUITAS SMALL FINANCE BANK LTD Vs BHAGRATA LILHARE                  | 13-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 94  | 10313 |
| 1053 | CT Cases/12842/2019 | DLST02-021169-2019 | RBL BANK LTD Vs SATENDRA KUMAR                                      | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 62  | 10314 |
| 1054 | CT Cases/12839/2019 | DLST02-021177-2019 | M/S RBL BANK LTD Vs MAKHHAN LAL                                     | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 68  | 10315 |
| 1055 | CT Cases/45370/2019 | DLST02-061352-2019 | M/S RBL BANK LTD Vs NABI RAZA ENTERPRISES AND ORS                   | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 72  | 10316 |
| 1056 | CT Cases/45368/2019 | DLST02-061354-2019 | M/S RBL BANK LTD Vs JITENDAR KUMAR                                  | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 60  | 10317 |
| 1057 | CT Cases/12837/2019 | DLST02-021180-2019 | RBL BANK LTD Vs BISWAROOP BANERJEE                                  | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 68  | 10318 |
| 1058 | CT Cases/27331/2019 | DLST02-039038-2019 | M/S RBL BANK LTD Vs RAMANJIT SINGH                                  | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 54  | 10319 |
| 1059 | CT Cases/27338/2019 | DLST02-039036-2019 | M/S RBL BANK LTD Vs RAJ KUMAR FABRICS                               | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 60  | 10320 |
| 1060 | CT Cases/27342/2019 | DLST02-039035-2019 | M/S RBL BANK LTD Vs VP TRADESRS AND ORS                             | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 64  | 10321 |
| 1061 | CT Cases/27345/2019 | DLST02-039034-2019 | M/S RBL BANK LTD Vs GOVIND BULLABH PANDEY                           | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 58  | 10322 |
| 1062 | CT Cases/5345/2020  | DLST02-010707-2020 | AIRCUISE TRAVELS PRIVATE LIMITED Vs DTF OUTSOURCING PVT LTD AND ORS | 13-07-2022 | COMPOUNDED             | 3 to | 598 | 10323 |
| 1063 | CT Cases/33254/2019 | DLST02-047060-2019 | M/S RBL BANK LTD Vs KANTI ENTERPRISES AND ORS                       | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 68  | 10324 |
| 1064 | CT Cases/33275/2019 | DLST02-047065-2019 | M/S RBL BANK LTD Vs RAGHAV SURGICALS AND ORS                        | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 68  | 10325 |
| 1065 | CT Cases/33278/2019 | DLST02-047165-2019 | M/S RBL BANK LTD Vs PARAMVEER GAS SERVICE AND ORS                   | 13-07-2022 | DISMISSED IN DEFAULT   | 3 to | 78  | 10326 |
| 1066 | CT Cases/676/2019   | DLST02-037674-2018 | M/S HERO FINCORP LTD Vs MOHAR SINGH                                 | 14-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 60  | 10327 |
| 1067 | CT Cases/12598/2017 | DLST02-005194-2017 | M/S HERO FINCORP LTD Vs SHAHARUKH KHAN                              | 14-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 100 | 10328 |
| 1068 | CT Cases/12597/2017 | DLST02-005202-2017 | M/S HERO FINCORP LTD Vs RUPESH LALAJI                               | 14-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 82  | 10329 |
| 1069 | CT Cases/679/2019   | DLST02-037668-2018 | M/S HERO FINCORP LTD Vs RAKESH SINGH                                | 14-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 48  | 10330 |
| 1070 | CT Cases/4990/2020  | DLST02-009302-2020 | EQUITAS SMALL FINANCE BANK LTD Vs RADHA CHARAN SAHU                 | 14-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 82  | 10331 |
| 1071 | CT Cases/668/2019   | DLST02-002653-2019 | M/S HERO FINCORP LTD Vs MULAYAM SINGH GURJAR                        | 14-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 58  | 10332 |

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| 1072 | CT Cases/4975/2020  | DLST02-009256-2020 | EQUITAS SMALL FINANCE BANK LTD Vs GOURAV VARMA                              | 14-07-2022 | COMPOUNDED             | 3 to | 90  | 10333 |
| 1073 | CT Cases/29530/2019 | DLST02-041374-2019 | M/S CAPITAL TRUST LTD Vs MUBEEN                                             | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10334 |
| 1074 | CT Cases/27894/2019 | DLST02-038316-2019 | M/S CAPITAL TRUST LTD Vs MOHD ISHARAT                                       | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 72  | 10335 |
| 1075 | CT Cases/27923/2019 | DLST02-038303-2019 | M/S CAPITAL TRUST LTD Vs DILSHNA                                            | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10336 |
| 1076 | CT Cases/27896/2019 | DLST02-038313-2019 | M/S CAPITAL TRUST LTD Vs SAVITRI DEVI                                       | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 368 | 10337 |
| 1077 | CT Cases/11159/2017 | DLST02-021547-2017 | GANGA RAM Vs DARSHANA                                                       | 15-07-2022 | DISMISSED IN DEFAULT   | 3 to | 108 | 10338 |
| 1078 | CT Cases/3587/2020  | DLST02-004053-2020 | ANJU Vs REEMA THOMAS                                                        | 15-07-2022 | COMPOUNDED             | 3 to | 68  | 10339 |
| 1079 | CT Cases/27897/2019 | DLST02-038310-2019 | M/S CAPITAL TRUST LTD Vs OMVEER                                             | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10340 |
| 1080 | CT Cases/27884/2019 | DLST02-038245-2019 | M/S CAPITAL TRUST LTD Vs DHARMENDRA SINGH                                   | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 70  | 10341 |
| 1081 | CT Cases/27921/2019 | DLST02-038299-2019 | M/S CAPITAL TRUST LTD Vs DOLLY                                              | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 70  | 10342 |
| 1082 | CT Cases/27919/2019 | DLST02-038322-2019 | M/S CAPITAL TRUST LTD Vs AJAY KUMAR                                         | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10343 |
| 1083 | CT Cases/27898/2019 | DLST02-038309-2019 | M/S CAPITAL TRUST LTD Vs DIPMAL                                             | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10344 |
| 1084 | CT Cases/27902/2019 | DLST02-038272-2019 | M/S CAPITAL TRUST LTD Vs MOHD PARVEZ                                        | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10345 |
| 1085 | CT Cases/27908/2019 | DLST02-038260-2019 | M/S CAPITAL TRUST LTD Vs CHANDRA BHANU SINGH                                | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10346 |
| 1086 | CT Cases/27911/2019 | DLST02-038282-2019 | M/S CAPITAL TRUST LTD Vs PAVAN KUMAR                                        | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 74  | 10347 |
| 1087 | CT Cases/27916/2019 | DLST02-038257-2019 | M/S CAPITAL TRUST LTD Vs MAMTA                                              | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10348 |
| 1088 | CT Cases/27914/2019 | DLST02-038288-2019 | M/S CAPITAL TRUST LTD Vs INDERJEET SINGH                                    | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 100 | 10349 |
| 1089 | CT Cases/5385/2020  | DLST02-010881-2020 | PARIVARTAN CO-OPERATIVE URBAN THRIFT AND CREDIT SOCIETY LTD Vs RAMESH KUMAR | 15-07-2022 | ABATED                 | 3 to | 68  | 10350 |
| 1090 | CT Cases/29516/2019 | DLST02-041363-2019 | M/S CAPITAL TRUST LTD Vs MANAVVAR JAHAN                                     | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10351 |
| 1091 | CT Cases/29425/2019 | DLST02-041321-2019 | M/S CAPITAL TRUST LTD Vs SITARAM                                            | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10352 |
| 1092 | CT Cases/29422/2019 | DLST02-041340-2019 | M/S CAPITAL TRUST LTD Vs SAVITA                                             | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10353 |

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| 1093 | CT Cases/29416/2019  | DLST02-041346-2019 | M/S CAPITAL TRUST LTD Vs NARESH KUMAR                 | 15-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 64  | 10354 |
| 1094 | CT Cases/33632/2019  | DLST02-047808-2019 | CARS 24 SERVICES PRIVATE LTD Vs AMIT BHATI            | 16-07-2022 | COMPOUNDED             | 3 to | 64  | 10355 |
| 1095 | CT Cases/33631/2019  | DLST02-047809-2019 | CARS 24 SERVICES PRIVATE LTD Vs AMIT BHATI            | 16-07-2022 | COMPOUNDED             | 3 to | 64  | 10356 |
| 1096 | CT Cases/33640/2019  | DLST02-047799-2019 | CARS 24 SERVICES PRIVATE LTD Vs FARHAN HASAN          | 16-07-2022 | COMPOUNDED             | 3 to | 64  | 10357 |
| 1097 | CT Cases/33641/2019  | DLST02-047775-2019 | CARS 24 SERVICES PRIVATE LTD Vs SOM KISHORE           | 16-07-2022 | COMPOUNDED             | 3 to | 64  | 10358 |
| 1098 | CT Cases/24636/2019  | DLST02-036715-2019 | SUSAN VENU Vs ARUN KURIAN T                           | 18-07-2022 | COMPOUNDED             | 3 to | 110 | 10359 |
| 1099 | CT Cases/2259/2020   | DLST02-001167-2020 | M/S RBL BANK LTD Vs SUNIL SHARMA AND ORS              | 18-07-2022 | DISMISSED IN DEFAULT   | 3 to | 56  | 10360 |
| 1100 | CT Cases/2258/2020   | DLST02-001166-2020 | M/S RBL BANK LTD Vs VIKAS AND ORS                     | 18-07-2022 | DISMISSED IN DEFAULT   | 3 to | 56  | 10361 |
| 1101 | CT Cases/2257/2020   | DLST02-001155-2020 | M/S RBL BANK LTD Vs SAJJAN KUMAR AND ORS              | 18-07-2022 | DISMISSED IN DEFAULT   | 3 to | 56  | 10362 |
| 1102 | CT Cases/472636/2016 | DLST02-006947-2016 | M/S CAPITAL TRUST LTD Vs GIRIRAJ                      | 18-07-2022 | COMPOUNDED             | 3 to | 96  | 10363 |
| 1103 | CT Cases/15492/2018  | DLST02-032403-2018 | PUNJAB AND SIND BANK Vs DEEPA KUMARI                  | 19-07-2022 | DISMISSED IN DEFAULT   | 3 to | 248 | 10364 |
| 1104 | CT Cases/28412/2019  | DLST02-040388-2019 | DOURTHY KUMAR Vs CHANCHAL SHANDILYA                   | 20-07-2022 | DISMISSED IN DEFAULT   | 3 to | 84  | 10365 |
| 1105 | CT Cases/474327/2016 | DLST02-009484-2016 | M/S HERO FINCORP LTD Vs RABARI BALDEVBHAI             | 20-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 88  | 10366 |
| 1106 | CT Cases/474328/2016 | DLST02-009485-2016 | M/S HERO FINCORP LTD Vs VAKHATSINGH NATVARSINGH DODIA | 20-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 90  | 10367 |
| 1107 | CT Cases/28912/2019  | DLST02-041028-2019 | VED PRAKASH Vs MOHDF SHABBIR ANSARI                   | 20-07-2022 | COMPOUNDED             | 3 to | 162 | 10368 |
| 1108 | CT Cases/7427/2017   | DLST02-006378-2017 | M/S HERO FINCORP LTD Vs SHAIKH AZHARUDDIN KAMALUDDIN  | 20-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 108 | 10369 |
| 1109 | CT Cases/10725/2017  | DLST02-002589-2017 | M/S HERO FINCORP LTD Vs WAKIL AHAMAD                  | 20-07-2022 | DISMISSED IN DEFAULT   | 3 to | 98  | 10370 |
| 1110 | CT Cases/16581/2018  | DLST02-032691-2018 | M/S CAPITAL TRUST LTD Vs JASVEER SINGH                | 20-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 76  | 10371 |
| 1111 | CT Cases/3183/2020   | DLST02-003167-2020 | KIUSUM LATA Vs BEKHA LAKRA                            | 20-07-2022 | DISMISSED IN DEFAULT   | 3 to | 114 | 10372 |
| 1112 | CT Cases/472791/2016 | DLST02-007067-2016 | M/S CAPITAL TRUST LTD Vs DILSHAD MOHD                 | 20-07-2022 | COMPOUNDED             | 3 to | 158 | 10373 |
| 1113 | CT Cases/7435/2017   | DLST02-006385-2017 | M/S HERO FINCORP LTD Vs SALIM AHMAD                   | 20-07-2022 | DISMISSED AS WITHDRAWN | 3 to | 102 | 10374 |
| 1114 | CT Cases/11170/2017  | DLST02-021597-2017 | ANSHUL MALIK Vs RAJIV SHARMA                          | 21-07-2022 | CONVICTED              | 3 to | 516 | 10375 |

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| 1136 | CT Cases/28575/2019  | DLST02-040029-2019 | M/S LOTUS SREE FILCO PVT LTD Vs KOMAL BASAVRAJ SWAMI      | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10397 |
| 1137 | CT Cases/28553/2019  | DLST02-039999-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ABHISHEK KUMAR            | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10398 |
| 1138 | CT Cases/28552/2019  | DLST02-040003-2019 | M/S LOTUS SREE FILCO PVT LTD Vs RAJIT KUMAR DEY           | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10399 |
| 1139 | CT Cases/28551/2019  | DLST02-040004-2019 | M/S LOTUS SREE FILCO PVT LTD Vs BHAVESH KUMAR             | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10400 |
| 1140 | CT Cases/28550/2019  | DLST02-040006-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SALYOTHSWAROOP K          | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10401 |
| 1141 | CT Cases/473152/2016 | DLST02-007624-2016 | M/S HERO FINCORP LTD Vs MEHMUDHUSEN GULAMMOHMAND SHAIKH   | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 80  | 10402 |
| 1142 | CT Cases/28549/2019  | DLST02-040008-2019 | M/S LOTUS SREE FILCO PVT LTD Vs LILA RAM LUHAR            | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10403 |
| 1143 | CT Cases/28548/2019  | DLST02-040009-2019 | M/S LOTUS SREE FILCO PVT LTD Vs NISHA AMIT BHADOURIYA     | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10404 |
| 1144 | CT Cases/28547/2019  | DLST02-040010-2019 | M/S LOTUS SREE FILCO PVT LTD Vs AMAN KHOPKAR              | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10405 |
| 1145 | CT Cases/28546/2019  | DLST02-040032-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SURESH GOSWAMI            | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10406 |
| 1146 | CT Cases/4984/2020   | DLST02-009250-2020 | PENNON INDIA IMPEX Vs SAT PHARMA AND ORS                  | 27-07-2022 | COMPOUNDED           | 3 to | 134 | 10407 |
| 1147 | CT Cases/28557/2019  | DLST02-040035-2019 | M/S LOTUS SREE FILCO PVT LTD Vs HEMANT KUMAR              | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10408 |
| 1148 | CT Cases/28556/2019  | DLST02-040155-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ARNAB GUPTA               | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10409 |
| 1149 | CT Cases/28555/2019  | DLST02-040027-2019 | M/S LOTUS SREE FILCO PVT LTD Vs RAJESH KUMAR              | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10410 |
| 1150 | CT Cases/28559/2019  | DLST02-040034-2019 | M/S LOTUS SREE FILCO PVT LTD Vs GOVIND RAM CHOUDHARY      | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10411 |
| 1151 | CT Cases/28560/2019  | DLST02-040015-2019 | M/S LOTUS SREE FILCO PVT LTD Vs RAKESH RATHORE            | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10412 |
| 1152 | CT Cases/28577/2019  | DLST02-040022-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SATISH K K                | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10413 |
| 1153 | CT Cases/4982/2020   | DLST02-009252-2020 | M/S PENNON INDIA IMPEX Vs SAT PHARMA AND ORS              | 27-07-2022 | COMPOUNDED           | 3 to | 62  | 10414 |
| 1154 | CT Cases/28558/2019  | DLST02-040016-2019 | M/S LOTUS SREE FILCO PVT LTD Vs PRIYANKA SUDERSHAN JADHAV | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10415 |
| 1155 | CT Cases/28578/2019  | DLST02-040028-2019 | M/S LOTUS SREE FILCO PVT LTD Vs PANKAJ GULATI             | 27-07-2022 | DISMISSED IN DEFAULT | 3 to | 62  | 10416 |

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| 1115            | CT Cases/1783/2019            | DLST02-002330-2019            | M/S CAPITAL TRUST LTD Vs FAISAL                             | 25-07-2022            | DISMISSED AS WITHDRAWN          | 3 to            | 70            | 10376            |
| <del>1116</del> | <del>CT Cases/2707/2018</del> | <del>DLST02-006742-2018</del> | <del>SANJAY SINGH Vs M/S STRANDS UNIVERSE LLP AND ORS</del> | <del>25-07-2022</del> | <del>DISMISSED IN DEFAULT</del> | <del>3 to</del> | <del>68</del> | <del>10377</del> |
| 1117            | CT Cases/1789/2019            | DLST02-002343-2019            | M/S CAPITAL TRUST LTD Vs SURESH YADAV                       | 25-07-2022            | DISMISSED AS WITHDRAWN          | 3 to            | 70            | 10378            |
| 1118            | CT Cases/27569/2019           | DLST02-037922-2019            | M/S CAPITAL TRUST LTD Vs RADHE SHAYAM                       | 25-07-2022            | DISMISSED AS WITHDRAWN          | 3 to            | 68            | 10379            |
| 1119            | CT Cases/2501/2020            | DLST02-001853-2020            | SUDHIR AGGARWAL Vs PRADEEP SINGH                            | 26-07-2022            | COMPOUNDED                      | 3 to            | 96            | 10380            |
| 1120            | CT Cases/28561/2019           | DLST02-040014-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SANTANU D SARKAR            | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10381            |
| 1121            | CT Cases/28562/2019           | DLST02-040026-2019            | M/S LOTUS SREE FILCO PVT LTD Vs GOPAL P. B                  | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10382            |
| 1122            | CT Cases/28563/2019           | DLST02-040033-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SIDDHARTH L GAUTAM          | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10383            |
| 1123            | CT Cases/28564/2019           | DLST02-040013-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SANJAYA GIRI                | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10384            |
| 1124            | CT Cases/28579/2019           | DLST02-040023-2019            | M/S LOTUS SREE FILCO PVT LTD Vs MEHUL HARKISHAN PATEL       | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10385            |
| 1125            | CT Cases/28554/2019           | DLST02-039996-2019            | M/S LOTUS SREE FILCO PVT LTD Vs RAJESH SINGH                | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10386            |
| 1126            | CT Cases/28565/2019           | DLST02-040019-2019            | M/S LOTUS SREE FILCO PVT LTD Vs GAURAV DUA                  | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10387            |
| 1127            | CT Cases/28566/2019           | DLST02-040012-2019            | M/S LOTUS SREE FILCO PVT LTD Vs RAHUL KUMAR                 | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10388            |
| 1128            | CT Cases/28567/2019           | DLST02-040018-2019            | M/S LOTUS SREE FILCO PVT LTD Vs PUSHKAR SAINI               | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10389            |
| 1129            | CT Cases/28568/2019           | DLST02-040036-2019            | M/S LOTUS SREE FILCO PVT LTD Vs Y R YUVARAJ                 | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10390            |
| 1130            | CT Cases/28569/2019           | DLST02-040024-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SATANDRA KUMAR              | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10391            |
| 1131            | CT Cases/28570/2019           | DLST02-040025-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SAKEEL                      | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10392            |
| 1132            | CT Cases/28571/2019           | DLST02-040031-2019            | M/S LOTUS SREE FILCO PVT LTD Vs VINEET KUMAR                | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10393            |
| 1133            | CT Cases/28572/2019           | DLST02-040017-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SAGAR DESHPANDE             | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10394            |
| 1134            | CT Cases/28573/2019           | DLST02-040020-2019            | M/S LOTUS SREE FILCO PVT LTD Vs PATEL HIRALKUMAR            | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10395            |
| 1135            | CT Cases/28574/2019           | DLST02-040021-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SESHU KUMAR PUTTU           | 27-07-2022            | DISMISSED IN DEFAULT            | 3 to            | 62            | 10396            |

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| 1156 | CT Cases/2865/2019 ✓          | DLST02-007748-2019            | EQUITAS SMALL FINANCE BANK LTD Vs GREATER KAILASH HOSPITAL PVT LTD | 28-07-2022            | COMPOUNDED              | 3 to            | 146            | 10417            |
| 1157 | CT Cases/17734/2019 ✓         | DLST02-030083-2019            | OFB TECH PRIVATE LTD Vs JKN INDUSTRIES PVT LTD AND ORS             | 30-07-2022            | COMPOUNDED              | 3 to            | 114            | 10418            |
| 1158 | CT Cases/27589/2019 ✓         | DLST02-038798-2019            | CAPITAL TRUST LTD. Vs PRABHAT KUMAR                                | 25-07-2022            | COMPOUNDED              | 3 to            | 66             | 10419            |
| 1159 | CT Cases/29038/2019 ✓         | DLST02-041438-2019            | JAGMOHAN SINGH Vs SHAMEED                                          | 01-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 106            | 10420            |
| 1160 | CT Cases/28013/2019           | DLST02-039316-2019            | M/S LOTUS SREE FILCO PVT LTD Vs RAJAT AHUJA                        | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10421            |
| 1161 | CT Cases/682/2019             | DLST02-002345-2019            | ARUNA GUPTA Vs M/S CONCEPT INFRAVISION PVT LTD AND ORS             | 02-08-2022            | COMPOUNDED              | 3 to            | 202            | 10422            |
| 1162 | <del>CT Cases/9133/2017</del> | <del>DLST02-017698-2017</del> | <del>SAHDEV SINGH Vs DEEPAK KUMAR</del>                            | <del>02-08-2022</del> | <del>PO CONSIGNED</del> | <del>3 to</del> | <del>234</del> | <del>10423</del> |
| 1163 | CT Cases/17917/2018 ✓         | DLST02-039144-2018            | CORPORATION BANK Vs SUNIL PATWAL                                   | 02-08-2022            | DISMISSED AS WITHDRAWN  | 3 to            | 166            | 10424            |
| 1164 | CT Cases/462547/2016          | DLST02-001208-2016            | STATE BANK OF INDIA Vs AVINASH                                     | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 114            | 10425            |
| 1165 | CT Cases/1466/2019            | DLST02-004295-2019            | CORPORATION BANK Vs ANUJ SAKSENA                                   | 02-08-2022            | COMPOUNDED              | 3 to            | 162            | 10426            |
| 1166 | CT Cases/1465/2019 ✓          | DLST02-004277-2019            | CORPORATION BANK Vs ANUJ SAKSENA                                   | 02-08-2022            | COMPOUNDED              | 3 to            | 164            | 10427            |
| 1167 | CT Cases/1464/2019 ✓          | DLST02-004273-2019            | CORPORATION BANK Vs RAJEEV KUMAR                                   | 02-08-2022            | DISMISSED AS WITHDRAWN  | 3 to            | 170            | 10428            |
| 1168 | CT Cases/28025/2019 ✓         | DLST02-039319-2019            | M/S LOTUS SREE FILCO PVT LTD Vs H SUHEL                            | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10429            |
| 1169 | CT Cases/28026/2019           | DLST02-039304-2019            | M/S LOTUS SREE FILCO PVT LTD Vs MOHAMED YASHIR K                   | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10430            |
| 1170 | CT Cases/28027/2019 ✓         | DLST02-039286-2019            | M/S LOTUS SREE FILCO PVT LTD Vs ABHINAV SHEKHAR                    | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10431            |
| 1171 | CT Cases/28028/2019           | DLST02-039285-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SAHIL MOTWANI                      | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10432            |
| 1172 | CT Cases/28029/2019 ✓         | DLST02-039284-2019            | M/S LOTUS SREE FILCO PVT LTD Vs MANJUNATHA C                       | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10433            |
| 1173 | CT Cases/28024/2019 ✓         | DLST02-039310-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SUNIL KUMAR MITTAL                 | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10434            |
| 1174 | CT Cases/28023/2019 ✓         | DLST02-039311-2019            | M/S LOTUS SREE FILCO PVT LTD Vs VINOD KUMAR                        | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10435            |
| 1175 | CT Cases/28022/2019 ✓         | DLST02-039308-2019            | M/S LOTUS SREE FILCO PVT LTD Vs AKHIL LAMBA                        | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10436            |
| 1176 | CT Cases/28021/2019 ✓         | DLST02-039313-2019            | M/S LOTUS SREE FILCO PVT LTD Vs SANTOSH KUMAR                      | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10437            |
| 1177 | CT Cases/28020/2019 ✓         | DLST02-039283-2019            | M/S LOTUS SREE FILCO PVT LTD Vs PANKAJ SONI                        | 02-08-2022            | DISMISSED IN DEFAULT    | 3 to            | 60             | 10438            |

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| 1178 | CT Cases/28019/2019 | DLST02-039302-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SANDEEPKUMAR JAISWAL   | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10439 |
| 1179 | CT Cases/28018/2019 | DLST02-039301-2019 | M/S LOTUS SREE FILCO PVT LTD Vs NAGAMURTHY             | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10440 |
| 1180 | CT Cases/28017/2019 | DLST02-039317-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SATPAL SINGH           | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10441 |
| 1181 | CT Cases/28016/2019 | DLST02-039309-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SARDAR HARMEET SINGH   | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10442 |
| 1182 | CT Cases/28015/2019 | DLST02-039300-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ANIL CHAUHAN           | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10443 |
| 1183 | CT Cases/28014/2019 | DLST02-039296-2019 | M/S LOTUS SREE FILCO PVT LTD Vs VIKAS SINGH            | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10444 |
| 1184 | CT Cases/28012/2019 | DLST02-039315-2019 | M/S LOTUS SREE FILCO PVT LTD Vs PRAVEEN KUMAR KOTHARI  | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10445 |
| 1185 | CT Cases/28011/2019 | DLST02-039312-2019 | M/S LOTUS SREE FILCO PVT LTD Vs Y GURUPRASAD           | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10446 |
| 1186 | CT Cases/28010/2019 | DLST02-039276-2019 | M/S LOTUS SREE FILCO PVT LTD Vs BISWAROOP BANERJEE     | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10447 |
| 1187 | CT Cases/28009/2019 | DLST02-039299-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SUNIL KUMAR CHAURASIYA | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10448 |
| 1188 | CT Cases/28008/2019 | DLST02-039282-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ARJUN KUMAR            | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10449 |
| 1189 | CT Cases/28007/2019 | DLST02-039298-2019 | M/S LOTUS SREE FILCO PVT LTD Vs VIJAY K                | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10450 |
| 1190 | CT Cases/28006/2019 | DLST02-039280-2019 | M/S LOTUS SREE FILCO PVT LTD Vs ABHISHEK KUMAR RAY     | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10451 |
| 1191 | CT Cases/28005/2019 | DLST02-039281-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SHAMSHUDEEN SHAHEER    | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10452 |
| 1192 | CT Cases/28004/2019 | DLST02-039278-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SMARTH THUKRAL         | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10453 |
| 1193 | CT Cases/28003/2019 | DLST02-039318-2019 | M/S LOTUS SREE FILCO PVT LTD Vs BHAWANI SINGH          | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10454 |
| 1194 | CT Cases/28002/2019 | DLST02-039305-2019 | M/S LOTUS SREE FILCO PVT LTD Vs VII OK KUMAR           | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10455 |
| 1195 | CT Cases/28001/2019 | DLST02-039297-2019 | M/S LOTUS SREE FILCO PVT LTD Vs JOHN BHASKAR           | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10456 |
| 1196 | CT Cases/28000/2019 | DLST02-039306-2019 | M/S LOTUS SREE FILCO PVT LTD Vs SANTOSH RAI            | 02-08-2022 | DISMISSED IN DEFAULT | 3 to | 60  | 10457 |
| 1197 | CT Cases/27698/2019 | DLST02-039383-2019 | RISHAV YADAV Vs CHANDRAMA SINGH YADAV                  | 03-08-2022 | DISMISSED IN DEFAULT | 3 to | 224 | 10458 |
| 1198 | CT Cases/245/2020   | DLST02-064032-2019 | M/S HERO FINCORP LTD Vs RAJESH KUMAR                   | 04-08-2022 | ABATED               | 3 to | 50  | 10459 |

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| 1199 | CT Cases/26857/2019 | DLST02-037408-2019 | M/S CAPITAL TRUST LTD Vs SANJAY KUMAR                              | 08-08-2022 | DISMISSED AS WITHDRAWN | 3 to | 68  | 10460 |     |                       |
| 1200 | CT Cases/34733/2019 | DLST02-048927-2019 | M/S UNIVERSAL METALLICS PRIVATE LIMITED Vs M/S MEGA METALS AND ORS | 08-08-2022 | COMPOUNDED             | 3 to | 208 | 10461 |     |                       |
| 1201 | CT Cases/5817/2020  | DLST02-012816-2020 | EMU LINE PVT LTD Vs NAVEEN BHARDWAJ                                | 08-08-2022 | COMPOUNDED             | 3 to | 144 | 10462 |     |                       |
| 1202 | CT Cases/26863/2019 | DLST02-037401-2019 | M/S CAPITAL TRUST LTD Vs SHER MOAHMMAD                             | 08-08-2022 | DISMISSED AS WITHDRAWN | 3 to | 66  | 10463 |     |                       |
| 1203 | CT Cases/26864/2019 | DLST02-037426-2019 | M/S CAPITAL TRUST LTD Vs MAKHMA                                    | 08-08-2022 | DISMISSED AS WITHDRAWN | 3 to | 66  | 10464 |     | 13                    |
| 1204 | CT Cases/34735/2019 | DLST02-048929-2019 | M/S UNIVERSAL METALLICS PRIVATE LIMITED Vs M/S MEGA METALS AND ORS | 08-08-2022 | COMPOUNDED             | 3 to | 208 | 10465 |     |                       |
| 1205 | CT Cases/34734/2019 | DLST02-048928-2019 | M/S UNIVERSAL METALLICS PRIVATE LIMITED Vs M/S MEGA METALS AND ORS | 08-08-2022 | COMPOUNDED             | 3 to | 204 | 10466 |     |                       |
| 1206 | CT Cases/39332/2019 | DLST02-054493-2019 | UMED KUMAR Vs BABU RAM SERGIYA                                     | 08-08-2022 | CONVICTED              | 3 to | 386 | 10467 |     |                       |
| 1207 | CT Cases/3627/2020  | DLST02-004257-2020 | SANJAY Vs HIRA LAL                                                 | 08-08-2022 | COMPOUNDED             | 3 to | 164 | 10468 |     |                       |
| 1208 | CT Cases/11780/2019 | DLST02-019751-2019 | EPIMONEY PVT LTD Vs M/S SAS ENTERPRISES AND ORS                    | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 182 | 10469 |     |                       |
| 1209 | CT Cases/11610/2019 | DLST02-019290-2019 | EPIMONEY PVT LTD Vs M/S MBT GARMENTS AND ANR                       | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 194 | 10470 |     |                       |
| 1210 | CT Cases/13264/2019 | DLST02-021681-2019 | EPIMONEY PVT LTD Vs M/S MULTI BRAND MOTOR PLAZA AND ANR            | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 168 | 10471 |     |                       |
| 1211 | CT Cases/13261/2019 | DLST02-021683-2019 | EPIMONEY PVT LTD Vs M/S STAR ENTERPRISES AND ANR                   | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 150 | 10472 |     |                       |
| 1212 | CT Cases/13536/2019 | DLST02-022619-2019 | EPIMONEY PVT LTD Vs RUCHI ENTERPRISES AND ORS                      | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 192 | 10473 |     |                       |
| 1213 | CT Cases/20381/2019 | DLST02-031898-2019 | EPIMONEY PRIVATE LIMITED Vs M/S PRAVEEN RAI COMMUNICATION AND ANR  | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 142 | 10474 |     |                       |
| 1214 | CT Cases/11882/2019 | DLST02-019629-2019 | EPIMONEY PRIVATE LIMITED Vs M/S BIENVENUE INN AND ANR              | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 266 | 10475 |     |                       |
| 1215 | CT Cases/20371/2019 | DLST02-031902-2019 | EPIMONEY PRIVATE LIMITED Vs M/S SHIVA FOOT WEAR AND ANR            | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 170 | 10476 |     |                       |
| 1216 | CT Cases/20367/2019 | DLST02-031901-2019 | EPIMONEY PRIVATE LIMITED Vs M/S DURGA COMMUNICATION AND ANR        | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 222 | 10477 |     |                       |
| 1217 | CT Cases/13256/2019 | DLST02-021707-2019 | EPIMONEY PVT LTD Vs LAXMI MEGA STORE AND ORS                       | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 158 | 10478 |     |                       |
| 1218 | CT Cases/11883/2019 | DLST02-019628-2019 | EPIMONEY PRIVATE LIMITED Vs M/S HOTEL SAMRAT AND ANR               | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 180 | 10479 |     |                       |
| 1219 | CT Cases/20386/2019 | DLST02-031896-2019 | EPIMONEY PRIVATE LIMITED Vs M/S SWANI COLLECTION AND ANR           | 18-08-2022 | DISMISSED IN DEFAULT   | 3 to | 162 | 10480 |     |                       |

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| 1220 | CT Cases/13528/2019 | DLST02-022648-2019 | EPIMONEY PRIVATE LIMITED Vs M/S DEEPAK KIRANA STORES AND ANR      | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 196 | 10481 |
| 1221 | CT Cases/13251/2019 | DLST02-021680-2019 | EPIMONEY PVT LTD Vs M/S BERYL MUSICAL INSTRUMENTS AND ANR         | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 156 | 10482 |
| 1222 | CT Cases/1315/2020  | DLST02-000044-2020 | EQUITAS SMALL FINANCE BANK LTD Vs UNIVERSAL JOURNEY INDIA PVT LTD | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 117 | 10483 |
| 1223 | CT Cases/13318/2019 | DLST02-021768-2019 | EPIMONEY PVT LTD Vs M/S MANYA IMPEX AND ANR                       | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 148 | 10484 |
| 1224 | CT Cases/20521/2019 | DLST02-032447-2019 | EPIMONEY PRIVATE LIMITED Vs M/S RS ENTERPRISES AND ORS            | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 156 | 10485 |
| 1225 | CT Cases/11877/2019 | DLST02-019619-2019 | EPIMONEY PRIVATE LIMITED Vs M/S S M INFOTECH AND ANOTHER          | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 180 | 10486 |
| 1226 | CT Cases/11873/2019 | DLST02-019642-2019 | EPIMONEY PRIVATE LIMITED Vs M/S C V R RICE TRADERS AND ANR        | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 152 | 10487 |
| 1227 | CT Cases/11871/2019 | DLST02-019641-2019 | EPIMONEY PRIVATE LIMITED Vs M/S SUNIDHI CREATION AND ANR          | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 210 | 10488 |
| 1228 | CT Cases/11870/2019 | DLST02-019640-2019 | EPIMONEY PRIVATE LIMITED Vs M/S G GOLD MOBILES AND ANR            | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 164 | 10489 |
| 1229 | CT Cases/20384/2019 | DLST02-031897-2019 | EPIMONEY PRIVATE LIMITED Vs M/S DAILY SHOP AND ANR                | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 134 | 10490 |
| 1230 | CT Cases/11868/2019 | DLST02-019645-2019 | EPIMONEY PRIVATE LIMITED Vs M/S BALAJI ELECTRONICS AND ANR        | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 130 | 10491 |
| 1231 | CT Cases/11849/2019 | DLST02-019643-2019 | EPIMONEY PRIVATE LIMITED Vs M/S MAX INFOTECH AND ANR              | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 150 | 10492 |
| 1232 | CT Cases/11833/2019 | DLST02-019635-2019 | EPIMONEY PRIVATE LIMITED Vs M/S SHAHANE FRUIT SUPPLIERS AND ANR   | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 174 | 10493 |
| 1233 | CT Cases/11805/2019 | DLST02-019621-2019 | EPIMONEY PRIVATE LIMITED Vs M/S G F AND BF WEARS AND ANR          | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 184 | 10494 |
| 1234 | CT Cases/11793/2019 | DLST02-019622-2019 | EPIMONEY PRIVATE LIMITED Vs M/S SANTOSH TECHNOLOGY AND ANR        | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 180 | 10495 |
| 1235 | CT Cases/20518/2019 | DLST02-032462-2019 | EPIMONEY PRIVATE LIMITED Vs M/S DARSH ENTERPRISES AND ORS         | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 14  | 10496 |
| 1236 | CT Cases/20389/2019 | DLST02-031895-2019 | EPIMONEY PRIVATE LIMITED Vs M/S TARA MEDICAL STORE AND ORS        | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 158 | 10497 |
| 1237 | CT Cases/4642/2020  | DLST02-008319-2020 | EQUITAS SMALL FINANCE BANK LTD Vs KISHAN LAL GURJAR               | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 66  | 10498 |
| 1238 | CT Cases/23792/2019 | DLST02-036132-2019 | EPIMONEY PRIVATE LIMITED Vs M/S TOYSLAND AND ANR                  | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 150 | 10499 |
| 1239 | CT Cases/23793/2019 | DLST02-036130-2019 | EPIMONEY PRIVATE LIMITED Vs M/S VATS TRADING COMPANY AND ORS      | 18-08-2022 | DISMISSED IN DEFAULT | 3 to | 156 | 10500 |

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| 1240            | CT Cases/11881/2019            | DLST02-019630-2019            | EPIMONEY PRIVATE LIMITED Vs DEEPAK MOBILES AND ANR                | 18-08-2022            | DISMISSED IN DEFAULT            | 3 to            | 148            | 10501            |
| 1241            | CT Cases/11880/2019            | DLST02-019618-2019            | EPIMONEY PRIVATE LIMITED Vs M/S PATHANJALI AROGYA KENDRA AND ANR  | 18-08-2022            | DISMISSED IN DEFAULT            | 3 to            | 152            | 10502            |
| 1242            | CT Cases/13259/2019            | DLST02-021692-2019            | EPIMONEY PVT LTD Vs AADESH DIGITAL AND ORS                        | 18-08-2022            | DISMISSED IN DEFAULT            | 3 to            | 142            | 10503            |
| <del>1243</del> | <del>CT Cases/6148/2020</del>  | <del>DLST02-013135-2020</del> | <del>HERO FINCORP LTD Vs M/S STAR TECHNO WORLD AND ANR</del>      | <del>22-08-2022</del> | <del>ABATED</del>               | <del>3 to</del> | <del>174</del> | <del>10504</del> |
| 1244            | CT Cases/2770/2020             | DLST02-002580-2020            | LOANTAP CREDIT PRODUCTS PVT LTD Vs NARENDRA BABU N                | 23-08-2022            | COMPOUNDED                      | 3 to            | 72             | 10505            |
| 1245            | CT Cases/33213/2019            | DLST02-046654-2019            | M/S HERO FINCORP LTD Vs BRAHMBHATT CHHAYABEN                      | 15-03-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 50             | 10506            |
| 1246            | CT Cases/2675/2020             | DLST02-002220-2020            | LOANTAP CREDIT PRODUCTS PVT LTD Vs DEEPANJALI AGGARWAL            | 23-08-2022            | COMPOUNDED                      | 3 to            | 88             | 10507            |
| 1247            | CT Cases/2800/2020             | DLST02-002528-2020            | LOANTAP CREDIT PRODUCTS PVT LTD Vs DAY2DAY SUPPLIES INDIA PVT LTD | 23-08-2022            | COMPOUNDED                      | 3 to            | 72             | 10508            |
| <del>1248</del> | <del>CT Cases/11989/2019</del> | <del>DLST02-019762-2019</del> | <del>CENTRAL BANK OF INDIA Vs DEEPAK SHARMA</del>                 | <del>23-08-2022</del> | <del>DISMISSED IN DEFAULT</del> | <del>3 to</del> | <del>116</del> | <del>10509</del> |
| <del>1249</del> | <del>CT Cases/11986/2019</del> | <del>DLST02-019761-2019</del> | <del>CENTRAL BANK OF INDIA Vs PRANJAL KHATRI</del>                | <del>23-08-2022</del> | <del>DISMISSED IN DEFAULT</del> | <del>3 to</del> | <del>116</del> | <del>10510</del> |
| 1250            | CT Cases/4499/2017             | DLST02-003116-2017            | M/S HERO FINCORP LTD Vs MUKESH KUMAR CHAMAR                       | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 86             | 10511            |
| 1251            | CT Cases/23256/2019            | DLST02-034951-2019            | M/S CAPITAL TRUST LTD Vs SANJAY                                   | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 72             | 10512            |
| 1252            | CT Cases/23262/2019            | DLST02-034956-2019            | M/S CAPITAL TRUST LTD Vs SATYA VEER SINGH                         | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 72             | 10513            |
| 1253            | CT Cases/23264/2019            | DLST02-034958-2019            | M/S CAPITAL TRUST LTD Vs JAHIR KHON                               | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 70             | 10514            |
| 1254            | CT Cases/45229/2019            | DLST02-060970-2019            | M/S HERO FINCORP LTD Vs RAJNISH KUMAR SONI                        | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 58             | 10515            |
| 1255            | CT Cases/45266/2019            | DLST02-060525-2019            | M/S CAPITAL TRUST LTD Vs JASWANT SINGH BAGIYAL                    | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 70             | 10516            |
| 1256            | CT Cases/45293/2019            | DLST02-061637-2019            | M/S HERO FINCORP LTD Vs VAIBHAV SARJERAO BHOSALE                  | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 46             | 10517            |
| 1257            | CT Cases/23266/2019            | DLST02-034934-2019            | M/S CAPITAL TRUST LTD Vs SHRI KRISHAN                             | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 70             | 10518            |
| 1258            | CT Cases/45318/2019            | DLST02-060687-2019            | M/S HERO FINCORP LTD Vs MANGESH CHANDARKAN                        | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 48             | 10519            |
| 1259            | CT Cases/23272/2019            | DLST02-034942-2019            | M/S CAPITAL TRUST LTD Vs MOHD YAMEEN                              | 24-08-2022            | COMPOUNDED IN LOK ADALAT        | 3 to            | 72             | 10520            |

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| 1260 | ✓ CT Cases/3729/2019  | DLST02-006694-2019 | M/S CAPITAL TRUST LTD Vs PUSH P KUMARI                 | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74 | 10521 |
| 1261 | ✓ CT Cases/20155/2019 | DLST02-031304-2019 | M/S HERO FINCORP LTD Vs RAMBABU GANGARAM               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 54 | 10522 |
| 1262 | ✓ CT Cases/37184/2019 | DLST02-051525-2019 | M/S HERO FINCORP LTD Vs MODHWADIYA JAYESH              | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10523 |
| 1263 | ✓ CT Cases/45458/2019 | DLST02-061427-2019 | M/S HERO FINCORP LTD Vs KHUSHAL VISHVASRAO SURYAVANSHI | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52 | 10524 |
| 1264 | ✓ CT Cases/37140/2019 | DLST02-051504-2019 | M/S HERO FINCORP LTD Vs BALASUBRAMANI                  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10525 |
| 1265 | ✓ CT Cases/23276/2019 | DLST02-034945-2019 | M/S CAPITAL TRUST LTD Vs ARTI                          | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10526 |
| 1266 | ✓ CT Cases/45489/2019 | DLST02-061171-2019 | M/S HERO FINCORP LTD Vs DATTA RAMUJI CHAVHAN           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 48 | 10527 |
| 1267 | ✓ CT Cases/37101/2019 | DLST02-051509-2019 | M/S HERO FINCORP LTD Vs KANCHANA P                     | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10528 |
| 1268 | ✓ CT Cases/19409/2019 | DLST02-030942-2019 | M/S HERO FINCORP LTD Vs AMAR SINGH                     | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 54 | 10529 |
| 1269 | ✓ CT Cases/45531/2019 | DLST02-061186-2019 | M/S HERO FINCORP LTD Vs HANUMANT SHIVAJI BHOSALE       | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 48 | 10530 |
| 1270 | ✓ CT Cases/189/2020   | DLST02-064823-2019 | M/S HERO FINCORP LTD Vs DAYASHANKAR KUMAR              | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10531 |
| 1271 | ✓ CT Cases/18905/2019 | DLST02-029932-2019 | M/S HERO FINCORP LTD Vs NADEEM HAIDAR                  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52 | 10532 |
| 1272 | ✓ CT Cases/8396/2019  | DLST02-008785-2019 | M/S CAPITAL TRUST LTD Vs DHARMEMDRA KUMAR              | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10533 |
| 1273 | ✓ CT Cases/23279/2019 | DLST02-034947-2019 | M/S CAPITAL TRUST LTD Vs SHAUKAT ALI                   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10534 |
| 1274 | ✓ CT Cases/23284/2019 | DLST02-034922-2019 | M/S CAPITAL TRUST LTD Vs SUDHIR KUMAR                  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10535 |
| 1275 | ✓ CT Cases/36827/2019 | DLST02-050993-2019 | M/S HERO FINCORP LTD Vs SIVASAKTHI M                   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 54 | 10536 |
| 1276 | ✓ CT Cases/36479/2019 | DLST02-050760-2019 | M/S HERO FINCORP LTD Vs POOJA RAJPUT                   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 54 | 10537 |
| 1277 | ✓ CT Cases/36391/2019 | DLST02-050745-2019 | M/S HERO FINCORP LTD Vs SHEKH SADEKH SHEKH KHADAR      | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 56 | 10538 |
| 1278 | ✓ CT Cases/29170/2019 | DLST02-041520-2019 | M/S HERO FINCORP LTD Vs DINESH KUMAR                   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52 | 10539 |
| 1279 | ✓ CT Cases/9241/2018  | DLST02-020071-2018 | M/S HERO FINCORP LTD Vs THAKOR SEVANTIJI MANAJI        | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 80 | 10540 |

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| 1280            | CT Cases/23286/2019           | DLST02-034924-2019            | M/S CAPITAL TRUST LTD Vs SAGEER                             | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 76             | 10541            |  |
| 1281            | CT Cases/18843/2019           | DLST02-030294-2019            | M/S CAPITAL TRUST LTD Vs DANISH                             | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 72             | 10542            |  |
| 1282            | CT Cases/45724/2019           | DLST02-062197-2019            | M/S HERO FINCORP LTD Vs BIBHISHAN DATTU GOSAVI              | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 46             | 10543            |  |
| <del>1283</del> | <del>CT Cases/3609/2020</del> | <del>DLST02-004157-2020</del> | <del>ARUN MALHOTRA Vs RAJESH KUMAR BHATIA AND ANOTHER</del> | <del>24-08-2022</del> | <del>COMPOUNDED</del>    | <del>3 to</del> | <del>148</del> | <del>10544</del> |  |
| 1284            | CT Cases/23292/2019           | DLST02-034929-2019            | M/S CAPITAL TRUST LTD Vs ARJU BEGAM                         | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 74             | 10545            |  |
| 1285            | CT Cases/23297/2019           | DLST02-034913-2019            | M/S CAPITAL TRUST LTD Vs RADHESHAYAM                        | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 70             | 10546            |  |
| 1286            | CT Cases/17964/2018           | DLST02-035572-2018            | M/S CAPITAL TRUST LTD Vs HIRA LAL                           | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 94             | 10547            |  |
| 1287            | CT Cases/23313/2019           | DLST02-034899-2019            | M/S CAPITAL TRUST LTD Vs CHANDRA PAL SINGH                  | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 70             | 10548            |  |
| 1288            | CT Cases/10950/2018           | DLST02-021745-2018            | M/S HERO FINCORP LTD Vs JAT MALEK ZAKIRHUSEN MAHMADBHAI     | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 80             | 10549            |  |
| 1289            | CT Cases/23318/2019           | DLST02-034901-2019            | M/S CAPITAL TRUST LTD Vs BRIJESH KUMAR                      | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 72             | 10550            |  |
| 1290            | CT Cases/23320/2019           | DLST02-034903-2019            | M/S CAPITAL TRUST LTD Vs NANDKISHOR                         | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 70             | 10551            |  |
| 1291            | CT Cases/17861/2019           | DLST02-029820-2019            | CARS 24 SERVICES PRIVATE LIMITED Vs RAKESH B R              | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 80             | 10552            |  |
| 1292            | CT Cases/23323/2019           | DLST02-034906-2019            | M/S CAPITAL TRUST LTD Vs LAXMI NARAYAN                      | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 70             | 10553            |  |
| 1293            | CT Cases/35719/2019           | DLST02-049903-2019            | M/S HERO FINCORP LTD Vs ABDUL RAHIM ABDUL RAHEMAN SHAIKH    | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 46             | 10554            |  |
| 1294            | CT Cases/35718/2019           | DLST02-049904-2019            | M/S HERO FINCORP LTD Vs ARUN TUKARAM KAMBALE                | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 46             | 10555            |  |
| 1295            | CT Cases/12977/2018           | DLST02-026674-2018            | M/S CAPITAL TRUST LTD Vs NACHATAR SINGH                     | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 90             | 10556            |  |
| 1296            | CT Cases/23537/2019           | DLST02-035728-2019            | M/S COLORJET INDIA LTD Vs GAUTAM KUMAR (PROP)               | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 136            | 10557            |  |
| 1297            | CT Cases/2361/2019            | DLST02-038565-2018            | M/S CAPITAL TRUST LTD Vs AJAY KUMAR MAHTO                   | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 70             | 10558            |  |
| 1298            | CT Cases/23683/2019           | DLST02-035054-2019            | M/S CAPITAL TRUST LTD Vs ISHAK AHMAD                        | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 78             | 10559            |  |
| 1299            | CT Cases/12979/2018           | DLST02-026675-2018            | M/S CAPITAL TRUST LTD Vs CHARANJEET SINGH                   | 24-08-2022            | COMPOUNDED IN LOK ADALAT | 3 to            | 94             | 10560            |  |

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| 1300 | CT Cases/35107/2019  | DLST02-049299-2019 | M/S HERO FINCORP LTD Vs DHANAJI BABURAO PATIL | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 50  | 10561 |
| 1301 | CT Cases/23687/2019  | DLST02-035058-2019 | M/S CAPITAL TRUST LTD Vs RADHESHYAM           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76  | 10562 |
| 1302 | CT Cases/461859/2016 | DLST02-000515-2016 | MS CAPITAL TRUST LIMITED Vs MOHAMMAD NASIR    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 106 | 10563 |
| 1303 | CT Cases/24079/2019  | DLST02-035524-2019 | M/S CAPITAL TRUST LTD Vs HANIF                | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70  | 10564 |
| 1304 | CT Cases/462060/2016 | DLST02-000717-2016 | MS CAPITAL TRUST LIMITED Vs SUMAN             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 124 | 10565 |
| 1305 | CT Cases/28390/2019  | DLST02-039235-2019 | M/S CAPITAL TRUST LTD Vs GOPAL                | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74  | 10566 |
| 1306 | CT Cases/23240/2019  | DLST02-034981-2019 | M/S CAPITAL TRUST LTD Vs RAKESH               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70  | 10567 |
| 1307 | CT Cases/4056/2019   | DLST02-010604-2019 | M/S CAPITAL TRUST LTD Vs HARBAN LAL           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76  | 10568 |
| 1308 | CT Cases/22117/2019  | DLST02-033813-2019 | M/S CAPITAL TRUST LTD Vs MOHAMMAD KALIM KHAN  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 68  | 10569 |
| 1309 | CT Cases/22115/2019  | DLST02-033809-2019 | M/S CAPITAL TRUST LTD Vs VINITA DEVI          | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70  | 10570 |
| 1310 | CT Cases/22111/2019  | DLST02-033804-2019 | M/S CAPITAL TRUST LTD Vs AFROJ KHAN           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70  | 10571 |
| 1311 | CT Cases/22101/2019  | DLST02-033846-2019 | M/S CAPITAL TRUST LTD Vs VIJEND               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 68  | 10572 |
| 1312 | CT Cases/22086/2019  | DLST02-033833-2019 | M/S CAPITAL TRUST LTD Vs MAHENDRA             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 68  | 10573 |
| 1313 | CT Cases/4991/2020   | DLST02-009306-2020 | MOHD. SARFARAZ AHMED VS. RAJIV MALIK          | 08-03-2022 | DISMISSED IN DEFAULT     | 3 to | 84  | 10574 |
| 1314 | CT Cases/41771/2019  | DLST02-057557-2019 | M/S HERO FINCORP LTD Vs PATIL BHATESHWAR BAPU | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46  | 10575 |
| 1315 | CT Cases/22060/2019  | DLST02-033285-2019 | M/S HERO FINCORP LTD Vs BRAJESH SAINI         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52  | 10576 |
| 1316 | CT Cases/21662/2019  | DLST02-032834-2019 | M/S HERO FINCORP LTD Vs ISRAR RAHEES          | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 58  | 10577 |
| 1317 | CT Cases/21525/2019  | DLST02-032866-2019 | M/S HERO FINCORP LTD Vs SATTAR KHAN           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 58  | 10578 |
| 1318 | CT Cases/21393/2019  | DLST02-032868-2019 | M/S HERO FINCORP LTD Vs DILSHAD SHABBIR       | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 58  | 10579 |
| 1319 | CT Cases/43102/2019  | DLST02-058070-2019 | M/S CAPITAL TRUST LTD Vs FARMAN               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70  | 10580 |

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| 1340 | CT Cases/43626/2019 | DLST02-059075-2019 | M/S CAPITAL TRUST LTD Vs AVDESH YADAV             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 68 | 10601 |
| 1341 | CT Cases/1032/2019  | DLST02-037859-2018 | M/S CAPITAL TRUST LTD Vs NOOR MOHAMMAD            | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 86 | 10602 |
| 1342 | CT Cases/23246/2019 | DLST02-034962-2019 | M/S CAPITAL TRUST LTD Vs MOHAMMAD SHAHID          | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10603 |
| 1343 | CT Cases/37829/2019 | DLST02-052789-2019 | M/S HERO FINCORP LTD Vs KALIM KHAN                | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 66 | 10604 |
| 1344 | CT Cases/23250/2019 | DLST02-034970-2019 | M/S CAPITAL TRUST LTD Vs ASALAM SAIFI             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10605 |
| 1345 | CT Cases/20757/2019 | DLST02-031927-2019 | M/S CAPITAL TRUST LTD Vs MOHD IRFAN               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10606 |
| 1346 | CT Cases/8016/2019  | DLST02-012421-2019 | M/S CAPITAL TRUST LTD Vs MALCHAND                 | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 78 | 10607 |
| 1347 | CT Cases/44006/2019 | DLST02-059588-2019 | M/S HERO FINCORP LTD Vs VITTHAL ANANDA KOLEKAR    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52 | 10608 |
| 1348 | CT Cases/23251/2019 | DLST02-034972-2019 | M/S CAPITAL TRUST LTD Vs YOGENDRA KUMAR           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10609 |
| 1349 | CT Cases/44063/2019 | DLST02-059562-2019 | M/S HERO FINCORP LTD Vs VILASH RUPA RATHOD        | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52 | 10610 |
| 1350 | CT Cases/44232/2019 | DLST02-060577-2019 | M/S HERO FINCORP LTD Vs S KIRANKUMAR              | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10611 |
| 1351 | CT Cases/20751/2019 | DLST02-031933-2019 | M/S CAPITAL TRUST LTD Vs SUMAN                    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74 | 10612 |
| 1352 | CT Cases/20737/2019 | DLST02-031937-2019 | M/S CAPITAL TRUST LTD Vs DARYAV SINGH             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74 | 10613 |
| 1353 | CT Cases/44307/2019 | DLST02-060040-2019 | M/S HERO FINCORP LTD Vs SANTOSH SHAMRAO SAHATONDE | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 54 | 10614 |
| 1354 | CT Cases/44333/2019 | DLST02-060027-2019 | M/S HERO FINCORP LTD Vs VIKRAM VASANT ADKAR       | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 54 | 10615 |
| 1355 | CT Cases/44365/2019 | DLST02-060018-2019 | M/S HERO FINCORP LTD Vs SHAKAR HONAJI GAVARI      | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 54 | 10616 |
| 1356 | CT Cases/23254/2019 | DLST02-034950-2019 | M/S CAPITAL TRUST LTD Vs RAM DHUN SINGH           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10617 |
| 1357 | CT Cases/4495/2017  | DLST02-003119-2017 | M/S HERO FINCORP LTD Vs RAKESH RAMPHAL            | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 94 | 10618 |
| 1358 | CT Cases/28096/2019 | DLST02-039195-2019 | M/S CAPITAL TRUST LTD Vs IKBAL                    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10619 |
| 1359 | CT Cases/2811/2020  | DLST02-002556-2020 | LOANTAP CREDIT PRODUCTS PVT LTD Vs MADHU BALA     | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 78 | 10620 |

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| 1360 | CT Cases/25645/2019 | DLST02-036974-2019 | M/S CAPITAL TRUST LTD Vs UMAKANTA             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10621 |
| 1361 | CT Cases/28130/2019 | DLST02-039162-2019 | M/S CAPITAL TRUST LTD Vs AJAY                 | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10622 |
| 1362 | CT Cases/28140/2019 | DLST02-039740-2019 | M/S CAPITAL TRUST LTD Vs PRAMOD KUMAR         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 68 | 10623 |
| 1363 | CT Cases/31181/2019 | DLST02-044282-2019 | M/S HERO FINCORP LTD Vs JAYESH VIRABHAI JOGAL | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10624 |
| 1364 | CT Cases/28159/2019 | DLST02-039681-2019 | M/S CAPITAL TRUST LTD Vs KARUNA NIDHI         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10625 |
| 1365 | CT Cases/28162/2019 | DLST02-039686-2019 | M/S CAPITAL TRUST LTD Vs KAVITA DEVI          | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10626 |
| 1366 | CT Cases/28164/2019 | DLST02-039750-2019 | M/S CAPITAL TRUST LTD Vs KOSAR JAHAN          | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10627 |
| 1367 | CT Cases/25648/2019 | DLST02-037001-2019 | M/S CAPITAL TRUST LTD Vs MALTI DEVI           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10628 |
| 1368 | CT Cases/25649/2019 | DLST02-037000-2019 | M/S CAPITAL TRUST LTD Vs PRAMOD KUMAR         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10629 |
| 1369 | CT Cases/30813/2019 | DLST02-043908-2019 | M/S HERO FINCORP LTD Vs ALGOTAR JAYPAL        | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10630 |
| 1370 | CT Cases/27585/2019 | DLST02-038816-2019 | M/S CAPITAL TRUST LTD Vs CHHAMA               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74 | 10631 |
| 1371 | CT Cases/28651/2019 | DLST02-039861-2019 | M/S CAPITAL TRUST LTD Vs ASHVANI              | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10632 |
| 1372 | CT Cases/25653/2019 | DLST02-036981-2019 | M/S CAPITAL TRUST LTD Vs KALUAN               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10633 |
| 1373 | CT Cases/28367/2019 | DLST02-039114-2019 | M/S CAPITAL TRUST LTD Vs ARAVINDA             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10634 |
| 1374 | CT Cases/28371/2019 | DLST02-039071-2019 | M/S CAPITAL TRUST LTD Vs RAJNESH KUMAR        | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10635 |
| 1375 | CT Cases/28376/2019 | DLST02-039083-2019 | M/S CAPITAL TRUST LTD Vs CHOTELAL             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10636 |
| 1376 | CT Cases/28378/2019 | DLST02-039229-2019 | M/S CAPITAL TRUST LTD Vs MANTLES DEVI         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10637 |
| 1377 | CT Cases/22678/2019 | DLST02-033970-2019 | M/S CAPITAL TRUST LTD Vs SHAMEEM BANO         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10638 |
| 1378 | CT Cases/28663/2019 | DLST02-039897-2019 | M/S CAPITAL TRUST LTD Vs SHIV RAJ SAGAR       | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10639 |
| 1379 | CT Cases/28667/2019 | DLST02-039905-2019 | M/S CAPITAL TRUST LTD Vs SOM WATI             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74 | 10640 |

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| 1320 | CT Cases/43104/2019 | DLST02-058063-2019 | M/S CAPITAL TRUST LTD Vs MOHAMAMD IRFAN               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10581 |
| 1321 | CT Cases/43106/2019 | DLST02-058055-2019 | M/S CAPITAL TRUST LTD Vs MOOL CHAND                   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10582 |
| 1322 | CT Cases/43131/2019 | DLST02-058045-2019 | M/S CAPITAL TRUST LTD Vs RAJA RAM MANDAL              | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10583 |
| 1323 | CT Cases/43135/2019 | DLST02-058048-2019 | M/S CAPITAL TRUST LTD Vs SATYA DEVI                   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10584 |
| 1324 | CT Cases/21187/2019 | DLST02-032339-2019 | M/S HERO FINCORP LTD Vs MAHTAB ANWAR ALI              | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52 | 10585 |
| 1325 | CT Cases/43140/2019 | DLST02-058075-2019 | M/S CAPITAL TRUST LTD Vs KRISHAN PAL                  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10586 |
| 1326 | CT Cases/43184/2019 | DLST02-058677-2019 | M/S HERO FINCORP LTD Vs MINAMA JAVASINGABHAI          | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 60 | 10587 |
| 1327 | CT Cases/43190/2019 | DLST02-058671-2019 | M/S HERO FINCORP LTD Vs VALVAI SHILESHKUMAR RAMJIBHAI | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 62 | 10588 |
| 1328 | CT Cases/43194/2019 | DLST02-058080-2019 | M/S CAPITAL TRUST LTD Vs OMPRAKASH                    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10589 |
| 1329 | CT Cases/43196/2019 | DLST02-058041-2019 | M/S CAPITAL TRUST LTD Vs RADHA                        | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10590 |
| 1330 | CT Cases/43205/2019 | DLST02-058079-2019 | M/S CAPITAL TRUST LTD Vs IKRAM                        | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10591 |
| 1331 | CT Cases/43206/2019 | DLST02-058078-2019 | M/S CAPITAL TRUST LTD Vs AFROJ JAHAN                  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10592 |
| 1332 | CT Cases/23241/2019 | DLST02-034974-2019 | M/S CAPITAL TRUST LTD Vs PRADEEP                      | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10593 |
| 1333 | CT Cases/23243/2019 | DLST02-034978-2019 | M/S CAPITAL TRUST LTD Vs MUNESH                       | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10594 |
| 1334 | CT Cases/23244/2019 | DLST02-034980-2019 | M/S CAPITAL TRUST LTD Vs SORAN SINGH                  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10595 |
| 1335 | CT Cases/43566/2019 | DLST02-059315-2019 | M/S CAPITAL TRUST LTD Vs RAJA RAM                     | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 78 | 10596 |
| 1336 | CT Cases/43577/2019 | DLST02-059332-2019 | M/S CAPITAL TRUST LTD Vs GOVINDA                      | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 66 | 10597 |
| 1337 | CT Cases/43578/2019 | DLST02-059331-2019 | M/S CAPITAL TRUST LTD Vs RAMESH CHANDRA               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10598 |
| 1338 | CT Cases/37832/2019 | DLST02-052782-2019 | M/S HERO FINCORP LTD Vs AMALIYAR HITESHBHAI KASUBHAI  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 66 | 10599 |
| 1339 | CT Cases/43614/2019 | DLST02-059082-2019 | M/S CAPITAL TRUST LTD Vs MOHD RIYAJ QURAISSIE         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 66 | 10600 |

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| 1380 | CT Cases/3072/2020  | DLST02-002937-2020 | M/S HERO FINCORP LTD Vs SACHIN KISHANRAO DAHIWAL               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10641 |
| 1381 | CT Cases/28680/2019 | DLST02-039875-2019 | M/S CAPITAL TRUST LTD Vs MUNNA                                 | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10642 |
| 1382 | CT Cases/28699/2019 | DLST02-039252-2019 | M/S CAPITAL TRUST LTD Vs GUDDI                                 | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 80 | 10643 |
| 1383 | CT Cases/13926/2018 | DLST02-027776-2018 | M/S CAPITAL TRUST LTD Vs RINA                                  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 80 | 10644 |
| 1384 | CT Cases/28722/2019 | DLST02-040234-2019 | M/S CAPITAL TRUST LTD Vs ASIYA                                 | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10645 |
| 1385 | CT Cases/3071/2020  | DLST02-002936-2020 | M/S HERO FINCORP LTD Vs KALE VIKRAM KACHARU                    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 48 | 10646 |
| 1386 | CT Cases/13920/2018 | DLST02-027769-2018 | M/S CAPITAL TRUST LTD Vs BALJINDER SINGH                       | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 82 | 10647 |
| 1387 | CT Cases/5199/2018  | DLST02-020219-2017 | M/S CAPITAL TRUST LTD Vs SAJIYA                                | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 94 | 10648 |
| 1388 | CT Cases/13745/2018 | DLST02-028253-2018 | M/S HERO FINCORP LTD Vs ANIL SHANTATAM KOLI                    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 64 | 10649 |
| 1389 | CT Cases/28728/2019 | DLST02-040272-2019 | M/S CAPITAL TRUST LTD Vs NITA DEVI                             | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10650 |
| 1390 | CT Cases/28741/2019 | DLST02-040241-2019 | M/S CAPITAL TRUST LTD Vs MANJEET SINGH                         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74 | 10651 |
| 1391 | CT Cases/28770/2019 | DLST02-040275-2019 | M/S CAPITAL TRUST LTD Vs MAHENDRAPAL                           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 68 | 10652 |
| 1392 | CT Cases/28773/2019 | DLST02-040225-2019 | M/S CAPITAL TRUST LTD Vs HARI AMRIT VEER PRAKASH SINGH         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 74 | 10653 |
| 1393 | CT Cases/27586/2019 | DLST02-038795-2019 | M/S CAPITAL TRUST LTD Vs SHARDUL VERMA                         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10654 |
| 1394 | CT Cases/28789/2019 | DLST02-040281-2019 | M/S CAPITAL TRUST LTD Vs IMRAN                                 | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10655 |
| 1395 | CT Cases/28801/2019 | DLST02-040258-2019 | M/S CAPITAL TRUST LTD Vs GUDDI                                 | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10656 |
| 1396 | CT Cases/2760/2020  | DLST02-002568-2020 | LOANTAP CREDIT PRODUCTS PVT LTD Vs JATIN MAKHIJA               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10657 |
| 1397 | CT Cases/27807/2019 | DLST02-038386-2019 | M/S CAPITAL TRUST LTD Vs MOHD SALEEM                           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10658 |
| 1398 | CT Cases/2798/2020  | DLST02-002525-2020 | LOANTAP CREDIT PRODUCTS PVT LTD Vs MAHALAKSHMI PROVISION STORE | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 82 | 10659 |
| 1399 | CT Cases/27977/2019 | DLST02-038865-2019 | M/S CAPITAL TRUST LTD Vs RUKHSAR                               | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10660 |

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| 1400 | CT Cases/27950/2019 | DLST02-038832-2019 | M/S CAPITAL TRUST LTD Vs ADESH SINGH     | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10662 | 13 |
| 1401 | CT Cases/27938/2019 | DLST02-038831-2019 | M/S CAPITAL TRUST LTD Vs BRAJPAL         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10663 |    |
| 1402 | CT Cases/27924/2019 | DLST02-038839-2019 | M/S CAPITAL TRUST LTD Vs JAYRAM          | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10664 |    |
| 1403 | CT Cases/626/2020   | DLST02-065175-2019 | M/S HERO FINCORP LTD Vs SEEMA SANKHLE    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 50 | 10664 |    |
| 1404 | CT Cases/30604/2019 | DLST02-043375-2019 | M/S HERO FINCORP LTD Vs ROBIN KUMAR      | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10665 |    |
| 1405 | CT Cases/30557/2019 | DLST02-043428-2019 | M/S HERO FINCORP LTD Vs PRABHGUN SINGH   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 46 | 10666 |    |
| 1406 | CT Cases/25658/2019 | DLST02-036976-2019 | M/S CAPITAL TRUST LTD Vs RAVI KUMAR      | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10667 |    |
| 1407 | CT Cases/30468/2019 | DLST02-042233-2019 | M/S HERO FINCORP LTD Vs MANJARI SHARMA   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 66 | 10668 |    |
| 1408 | CT Cases/25659/2019 | DLST02-036975-2019 | M/S CAPITAL TRUST LTD Vs SALAMAN         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 72 | 10669 |    |
| 1409 | CT Cases/607/2020   | DLST02-064420-2019 | M/S HERO FINCORP LTD Vs DEBASISH ROURAY  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52 | 10670 |    |
| 1410 | CT Cases/5937/2017  | DLST02-007793-2017 | M/S CAPITAL TRUST LTD Vs CHHOTE LAL      | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 92 | 10671 |    |
| 1411 | CT Cases/30104/2019 | DLST02-042035-2019 | M/S HERO FINCORP LTD Vs AMANDEEP SINGH   | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 48 | 10672 |    |
| 1412 | CT Cases/25660/2019 | DLST02-036986-2019 | M/S CAPITAL TRUST LTD Vs RAM KUMAR VERMA | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10673 |    |
| 1413 | CT Cases/27895/2019 | DLST02-038315-2019 | M/S CAPITAL TRUST LTD Vs SHABANA         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 80 | 10674 |    |
| 1414 | CT Cases/30093/2019 | DLST02-042138-2019 | M/S HERO FINCORP LTD Vs JASPREET KAUR    | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 48 | 10675 |    |
| 1415 | CT Cases/27893/2019 | DLST02-038323-2019 | M/S CAPITAL TRUST LTD Vs SAIDA           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 82 | 10676 |    |
| 1416 | CT Cases/25663/2019 | DLST02-036983-2019 | M/S CAPITAL TRUST LTD Vs KIRAN DEVI      | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10677 |    |
| 1417 | CT Cases/30070/2019 | DLST02-040836-2019 | M/S CAPITAL TRUST LTD Vs VINOD           | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 76 | 10678 |    |
| 1418 | CT Cases/25664/2019 | DLST02-036990-2019 | M/S CAPITAL TRUST LTD Vs TAMANNA         | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 70 | 10679 |    |
| 1419 | CT Cases/592/2020   | DLST02-064414-2019 | M/S HERO FINCORP LTD Vs BAJABANDHU DHAL  | 24-08-2022 | COMPOUNDED IN LOK ADALAT | 3 to | 52 | 10680 |    |

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